

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1253 of 2024**

IN THE MATTER OF:

RESIDENTS WELFARE ASSOCIATION PREM NAGAR (REGD.)

.....APPLICANT(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

.....RESPONDENT(s)

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THROUGH COUNSEL



BHANWAR PAL SINGH JADON

STANDING COUNSEL OF STATE OF UTTAR PRADESH

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DATE: 31.03.2025

PLACE: GHAZIABAD

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1253/2024



IN THE MATTER OF:

**RESIDENTS WELFARE ASSOCIATION PREM NAGAR (REGD.)
.....APPLICANT(s)**

VERSUS

STATE OF UTTAR PRADESH & OTHERSRESPONDENT(s)

**INTERIM REPORT ON BEHALF OF DISTRICT MAGISTRATE,
GHAZIABAD IN COMPLIANCE OF THE ORDER DT. 24.10.2024
PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH NEW DELHI**

I, Deepak Meena aged about 38 years S/o R.C. Meena, presently posted as District Magistrate, Ghaziabad, Uttar Pradesh, do hereby solemnly affirm and state on oath as under:

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present report.
2. That I state that the contents of the report have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.



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3. That in the present matter, the applicant has alleged that there are illegal dyeing chemical units operating in Ward No. 35, Nagar Palika Parishad Loni, District Ghaziabad, Uttar Pradesh without any permission from the Competent Authority and without any NOC from UPPCB and these units are causing air and water pollution and creating health hazards. It is also the plea of the applicant that the chemicals discharged from these units are flowing in the drains and is affecting the quality of the ground water.
4. That the above captioned matter was last listed for hearing on 24.10.2024, wherein the Hon'ble Tribunal constituted a Joint Committee comprising of the representatives of the Member Secretary, CPCB, Member Secretary, UP PCB, Municipal Corporation, Ghaziabad and District Magistrate, Ghaziabad. That vide the said order, the District Magistrate, Ghaziabad was designated to act as the Nodal agency.
Furthermore, the Hon'ble Tribunal directed the Joint Committee as under:
"The Committee will visit the site, ascertain the truthfulness of the allegations, the number and details of the dyeing units unauthorizedly operating in the area concerned and the nature and extent of air and water pollution which they are causing and submit the report before the Tribunal within eight weeks."
5. That in compliance of the Hon'ble Tribunal's order dated 24.10.2024, the Joint Committee visited at the site in question on 24.10.2024. However, due to the non-availability of police force, the survey could not be conducted.
6. That subsequently, the Additional District Magistrate (F&R), Ghaziabad, vide letter dated 22.01.2025, formally requested the Police Commissioner, Ghaziabad, to provide the requisite police force for security and assistance



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during the scheduled surveys on 01.02.2025 and 03.02.2025. The Joint Committee members were also duly informed vide the said letter regarding the scheduled joint inspection.

A Copy of the letter dt. 27.01.2025 has been annexed herewith as **ANNEXURE A-1.**

7. That on 03.02.2025, the UPPCB was unable to conduct the site visit due to the non-availability of police force. Consequently, the Sub-Divisional Magistrate, Loni, Ghaziabad, has written a letter dated 08.02.2025, requesting the Assistant Police Commissioner, Ankur Vihar, Commissionerate Ghaziabad, to ensure to provide the requisite police force on 09.02.2025 to facilitate the Joint Committee's inspection.

A Copy of the letter dt. 08.02.2025 attached herewith as **ANNEXURE A-2.**

8. That it is pertinent to submit that the applicant, along with its original application, has enclosed a list of 286 factories operating in the said area and has specifically pointed out that there are several units engaged in dyeing activities.

9. That in pursuance of the aforementioned directions dt. 24.10.2024, the Joint Committee conducted the survey of the said area initially on 01.02.2025 and 09.02.2025. Thereafter, subsequent surveys were conducted on 19.03.2025, 20.03.2025, 22.03.2025, 23.03.2025, 24.03.2025 and 25.03.2025.

A Copy of the inspection report has been annexed herewith as **ANNEXURE A-3.**



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10. That during the said inspections, the findings of the Joint Committee are as under:

i. UNAUTHORIZED INDUSTRIAL OPERATIONS

That the Joint Committee observed that the illegal units operating in Ward no. 35, Prem Nagar, Loni, Ghaziabad, are small-scale textile dyeing units engaged in dyeing and washing of jeans on a job-work basis. That these industries come under the red category as per the CPCB guidelines.

Photographs of the site in questions have been annexed with Inspection Report i.e. ANNEXURE A-3.

A Copy of the CPCB guidelines has been annexed herewith as ANNEXURE A-4.

ii. IDENTIFICATION OF 17 ILLEGAL INDUSTRIES

The Joint Committee initially identified 17 illegal dyeing units out of the 286 industries on 01.02.2025 and 09.02.2025. Subsequently, the 17 illegal units were shut down, and their electricity connections were disconnected by UPPCL during the inspection. The details of the 17 illegal units has been incorporated within the Inspection report in a tabulated chart.

iii. GROUNDWATER SAMPLING AND TESTING

The Joint Committee collected water samples from the hand pumps of the following locations:

- Shri Shanti Digital, Arya Nagar, Ghaziabad
- Swami Vivekanand, Arya Nagar, Ghaziabad
- Royal R.P Trading, Arya Nagar, Ghaziabad
- 80 Futta Road, Arya Nagar, Ghaziabad



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It is to be submitted that the analysis of the groundwater sample collected from the hand pump at Shri Shanti Digital, Arya Nagar, Ghaziabad, is not in compliance with the prescribed permissible limits. However, the samples collected from the remaining locations comply with the permissible standards.

Copy of the analysis report has been annexed herewith as **ANNEXURE A-5**.

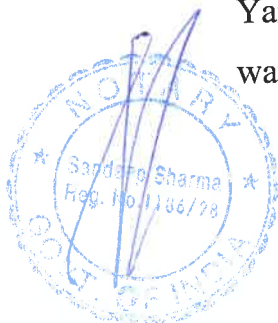
iv. WASTEWATER DISCHARGE FROM ARYA NAGAR, LONI, GHAZIABAD

That the Joint Committee further observed that wastewater from the Arya Nagar area in Loni, Ghaziabad, is also being discharged into the Indirapuri drain, which ultimately merges into the Yamuna river. Additionally, the UPPCB, is conducting regular monitoring of the Indirapuri drain, and the analysis report for the month of January 2025 has been prepared by UPPCB, highlighting the extent of pollution and its environmental consequences.

A Copy of the Indirapuri Drain analysis report has been attached herewith as **ANNEXURE A-6**.

v. LACK OF EFFLUENT TREATMENT MEASURES

That the Joint Committee found that these illegal units have not installed any Effluent Treatment Plants (ETPs) for the treatment of wastewater generated from the dyeing and washing processes. The untreated wastewater is being directly discharged into the Indirapuri Drain through local drainage systems, which ultimately leads to the Yamuna river, thereby causing serious environmental pollution and water contamination.



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vi. SURVEY OF OTHER 111 UNITS

That the UPPCB conducted a further survey of the said area on 19.03.2025, 20.03.2025, 22.03.2025, 23.03.2025, 24.03.2025 and 25.03.2025 and identified 111 additional units. The status of these industries is summarized as below:

- i. Out of the 111 units, **26 were identified as dyeing industries.**
- ii. Of these 26 dyeing industries, **15 units have obtained Consent to Operate (CTO).**
- iii. The remaining **11 units have not obtained the requisite Consent to Operate (CTO).**

Copy of the list of the 11 units who have not obtained CTO has been annexed herewith as **ANNEXURE A-7.**

It is further submitted that during the said inspection, one electroplating industry was found operating without a valid CTO and was observed to be causing water pollution in violation of applicable environmental regulations.

That details of the said 111 industries has been attached with the the abovementioned ANNEXURE A-3 AS ANNEXURE R/2.

11. That in light of the aforementioned findings, the Joint Committee has made the following recommendations:

- i. It should be ensured by UPPCL that the illegal industries which have been shut down by the Joint Committee should not be allowed to operate without permission in future from competent authority.
- ii. UPPCL to ensure disconnection of illegal dyeing units and no electricity connection should be issued to units who have not obtained CTE/CTO from UPPCB.



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12. That with respect to the aforementioned recommendations the UPPCB has written a letter dt. 28.03.2025 to the Chief Engineer, Paschimanchal Vidyut Vitran Nigam Ltd., Raj Nagar, Ghaziabad. That vide the said letter UPPCL is directed to ensure that the illegal industries which have been shut down by the Joint Committee should not be allowed to operate without permission in future and to disconnect the electricity connections of unauthorized industrial units. Furthermore, it has been directed to UPPCL to ensure the compliance and provide an action-taken report at the earliest so that the same may be submitted before this Hon'ble Tribunal.

A Copy of the letter dt. 28.03.2025 has been attached herewith as **ANNEXURE A-8.**

13. It is respectfully submitted before this Hon'ble Tribunal that the Joint Committee requires an additional time of two months to conduct a comprehensive survey of all the 286 industries situated in the said area and to initiate appropriate action concerning identified violations. Therefore, it is most humbly prayed that this Hon'ble Tribunal be pleased to consider the present report as an interim report and grant the requisite time for the completion of the inspection process.

14. Hence, the present interim report is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.

15. That I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.




DEPONENT

31 MAR 2025

VERIFICATION

Verified at GHAZIABAD on this 30th day of March, 2025, that the contents of the above affidavit from paragraphs 1 to 15 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

30/3/2025
DEPONENT



ATTESTED

[Signature]
(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Ghaziabad (U.P.)

31 MAR 2025

कार्यालय अपर जिलाधिकारी (वि०/रा०) गाजियाबाद

पत्रांक: 1180/एनजीटी-236/ओ०ए०-1253/2024/25 दिनांक: 27 जनवरी, 2025

सेवा में,

पुलिस आयुक्त महोदय,
गाजियाबाद।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 1253/2024
(आई०ए० संख्या 527/2024) Residents Welfare Association Prem Nagar(Regd.) Vs
State of UP & Ors में पारित आदेश दिनांक 24.10.2024 के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। मा० राष्ट्रीय हरित
अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 1253/2024 (आई०ए० संख्या 527/2024)
Residents Welfare Association Prem Nagar(Regd.) Vs State of UP & Ors में पारित आदेश दिनांक
24.10.2024 के अंश निम्नवत् है:-

".....3. *Learned Counsel for the Applicant during the course of arguments has referred to the complaint Annexure A-2(Colly) made by the residents to the different Authorities and has submitted that the action of sealing the units has been taken only against 6 factories whereas a number of factories are operating in the area. Along with the OA a list of factories operating in the area has been enclosed as Annexure A-1 and has pointed out in this list there are several units that are dying units.*

5. *Issue notice to other Respondents for filing the reply by way of affidavit at least one week before the next date of hearing. The Applicant is directed to serve other Respondents and file an affidavit of service.*

6. *Having regard to the nature of the allegation, we also deem it proper to form a Joint Committee comprising of representatives of the Member Secretary, CPCB, Member Secretary, UP PCB, Municipal Corporation, Ghaziabad and District Magistrate, Ghaziabad. District Magistrate, Ghaziabad will act as the Nodal Officer for coordination and compliance in the joint committee. The Committee will visit the site, ascertain the truthfulness of the allegations, the number and details of the dying units unauthorizedly operating in the area concerned and the nature and extent of air and water pollution which they are causing and submit the report before the Tribunal within eight weeks....."*

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 1253/2024
(आई०ए० संख्या 527/2024) Residents Welfare Association Prem Nagar(Regd.) Vs State of UP &
Ors में पारित आदेश में वर्णित स्थल वार्ड नं० 35, आर्यनगर लोनी, गाजियाबाद के
क्षेत्रान्तर्गत अन्तर्गत आच्छादित है। स्थलीय निरीक्षण दिनांक 01.02.2025 एवं दिनांक 03.02.
2025 को किया जाना प्रस्तावित है।

अतः आपसे सादर अनुरोध है कि मा0 एनजीटी अनुपालन में संयुक्त स्थलीय जाँच हेतु नियत दिनांक 01.02.2025 एवं दिनांक 03.02.2025 को पुलिस बल की प्रदान करने का कष्ट करें जिससे स-समय निरीक्षण अनुपालन आख्या मा0 अधिकरण में दाखिल की जा सके। उक्त प्रकरण की अग्रिम सुनवाई तिथि 17.02.2025 नियत है।

(सौरभ मट्ट)

अपर जिलाधिकारी (वि०/रा०) M. (F/R)
गाजियाबाद। GHAZIABAD

प्रतिलिपि:-

1. जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित।
2. श्री कमलेश सिंह, वैज्ञानिक-ई, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली को सूचनार्थ प्रेषित।
3. उप-जिलाधिकारी लोनी, गाजियाबाद कि इस निर्देश के साथ प्रेषित कि नियत निरीक्षण दिनांक 01.02.2025 एवं दिनांक 03.02.2025 को संयुक्त निरीक्षण के समय स्वयं उपस्थित रहना सुनिश्चित करें।
4. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को सूचनार्थ प्रेषित।
5. अधिशासी अधिकारी, नगर पालिका परिषद लोनी, गाजियाबाद को इस निर्देश के साथ प्रेषित कि नियत निरीक्षण दिनांक 01.02.2025 एवं दिनांक 03.02.2025 को संयुक्त निरीक्षण के समय स्वयं उपस्थित रहना सुनिश्चित करें।
6. अधिशासी अभियंता, विद्युत वितरण खण्ड, ~~गाजियाबाद~~ को इस निर्देश के साथ प्रेषित कि नियत निरीक्षण दिनांक 01.02.2025 एवं दिनांक 03.02.2025 को निरीक्षण के समय उपस्थित रहना सुनिश्चित करें।

अपर जिलाधिकारी (वि०/रा०)
गाजियाबाद।

A. D. M. (F/R)
GHAZIABAD

कार्यालय उपजिलाधिकारी लोनी जनपद गाजियाबाद।

पत्र संख्या 596/एसटी-एसडीएम-लोनी/2025

दिनांक: 08 फरवरी 2025

सहायक पुलिस आयुक्त,
अंकुर विहार, कमिश्नरेट गाजियाबाद।

विषय: मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0ए0 संख्या 1253/2024 (आई0ए0 संख्या 527/2024) Residents Welfare Association Prem Nagar (Regd.) Vs State of Up & Ors में पारित आदेश दिनांक 24.10.2024 के संबंध में।

कृपया उपरोक्त विषयक अपर जिलाधिकारी (वि0/रा0) गाजियाबाद महोदय के पत्र संख्या: 1180/एनजीटी-236/ओ0ए0-1253/2024/25 दिनांक 27 जनवरी 2025 का सन्दर्भ ग्रहण करने का कष्ट करे, जो मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0ए0 संख्या 1253/2024 (आई0ए0 संख्या 527/2024) Residents Welfare Association Prem Nagar (Regd.) Vs State of Up & Ors में पारित आदेश दिनांक 24.10.2024 के अनुपालन के संबंध में पुलिस आयुक्त महोदय गाजियाबाद को सम्बोधित तथा अधोहस्ताक्षरी को पृष्ठांकित है।

प्रश्नगत प्रकरण में मा0 एन0जी0टी0 द्वारा पारित आदेश दिनांक 24.10.2024 के अंश निम्नवत् है-

"Having regard to the nature of the allegation, we also deem it proper to form a Joint Committee comprising of representatives of the Member Secretary, CPCB, Member Secretary, UP PCB, Municipal Corporation, Ghaziabad and District Magistrate, Ghaziabad. District Magistrate, Ghaziabad will act as the Nodal Officer for coordination and compliance in the joint committee. The Committee will visit the site, ascertain the truthfulness of the allegations, the number and details of the dying units unauthorizedly operating in the area concerned and the nature and extent of air and water pollution which they are causing and submit the report before the Tribunal within eight weeks....."

उक्त आदेश के अनुपालन के क्रम में दिनांक 09.02.2025 को समिति द्वारा संयुक्त स्थलीय जॉब एवं कार्यवाही किया जाना प्रस्तावित है, जिसके दृष्टिगत आवश्यक पुलिस बल उपलब्ध कराये जाने की आवश्यकता है।

अतः अपेक्षित है कि दिनांक 09.02.2025 को वार्ड नं0 35 आर्यनगर क्षेत्र में समिति के संयुक्त स्थलीय जॉब एवं कार्यवाही के दृष्टिगत आवश्यक पुलिस बल उपलब्ध कराने का कष्ट करे।

08-2-25
उपजिलाधिकारी,
लोनी।

प्रतिलिपि: निम्नलिखित को इस निर्देश के साथ कि समिति के संयुक्त निरीक्षण एवं कार्यवाही के दौरान अधीनस्थो सहित मौके पर उपस्थित रहना सुनिश्चित करे।

- 1- क्षेत्रीय अधिकारी उ0प्र0 प्रदूषण नियंत्रण बोर्ड गाजियाबाद।
- 2- तहसीलदार लोनी।
- 3- अधिशासी अधिकारी, नगर पालिका परिषद लोनी।
- 4- अधिशासी अभियंता विद्युत वितरण खण्ड प्रथम/द्वितीय लोनी।

उपजिलाधिकारी,
लोनी।

Joint Inspection report in compliance to the Hon'ble National Green Tribunal, New Delhi order Dated 24-10-2024 in the matter of O.A No. 1253/2024 (I.A. No. 524/2024) Residents Welfare Association Prem Nagar(Regd.) Versus State of UP &Ors.

1- Back Ground: -

The above matter was taken on 24.10.2024 for hearing and Hon'ble National Green Tribunal (NGT), New Delhi was pleased to pass following directions:-

“.....1. In this original application, the Resident Welfare Association (RWA) of Prem Nagar, Loni, District Ghaziabad has made a complaint that there are illegal dying chemical units operating in Ward No. 35, Nagar Palika Parishad Loni, District Ghaziabad, Uttar Pradesh.

2. The plea of the applicant is that there are several unauthorized small dying factories using chemical components or operating without any permission from the Competent Authority and without any NOC from UP PCB and these units are causing air and water pollution and creating health hazards. It is also the plea that the chemicals discharged from these units are flowing in the drains and is affecting the quality the ground water.-

6. Having regard to the nature of the allegation, we also deem it proper to form a Joint Committee comprising of representatives of the Member Secretary, CPCB, Member Secretary, UP PCB, Municipal Corporation, Ghaziabad and District Magistrate, Ghaziabad. District Magistrate, Ghaziabad will act as the Nodal Officer for coordination and compliance in the joint committee. The Committee will visit the site, ascertain the truthfulness of the allegations, the number and details of the dying units unauthorizedly operating in the area concerned and the nature and extent of air and water pollution which they are causing and submit the report before the Tribunal within eight weeks.

7. List on 17.02.2025.....”

2- Brief about Grievances of Residents Welfare Association Prem Nagar, Loni, Ghaziabad:-

It is submitted that ongoing O.A. No. 1253 of 2024 Residents Welfare Association Prem Nagar (Regd) Vs State of Uttar Pradesh before Hon'ble National Green Tribunal, New Delhi is related to operating of illegal dyeing chemical units in ward no. 35, Nagar Palika Parishad Loni, Ghaziabad. Further along with O.A. a list of 286 factories operating in the area has been enclosed and pointed out in this list there are several units that are dyeing units. It is also alleged that there are several un-authorized small dyeing factories using chemical components are operating without any permission from the competent authority and without any NOC from UPPCB and these units are causing Air and Water pollution. It is also alleged that the chemicals discharged from these units are flowing in the drain and is affecting the quality of ground water.

3- Constitution of Joint Committee: -

In Compliance to the order of the Hon'ble Tribunal dated 24.10.2024, a Joint committee consisting of following officials of the concerned department has been constituted:

Sl.No.	Name of Department	Name of Committee Member
1.	One representative of Member Secretary, Central Pollution Control Board (CPCB).	Shri Kamlesh Singh, Scientist-E, CPCB, Delhi.
2.	One representative of Member Secretary, Uttar Pradesh Pollution Control Board.	I. Shri Vipul Kumar, A.E.E., U.P. Pollution Control Ghaziabad. II. Shri N.K. Pandey, A.E.E., U.P. Pollution Control Ghaziabad.
3.	One representative of Municipal Corporation, Ghaziabad.	Executive Officer, Nagar Palika Parishad, Loni, Ghaziabad.

4.	One representative of District Magistrate Ghaziabad.	Shri Saurabh Bhatt, Additional District Magistrate (F&R), Ghaziabad.
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4-Compliance/Action Taken by the Joint Committee

- (i) In compliance of Hon'ble NGT order dated 24.10.2024, joint Committee members were gathered at said place on 24.01.2025 for site visit to ascertain the truthfulness of allegations but due to non availability of police force survey could not be conducted and joint Committee decided for further survey with police protection. There after a letter was issued by Additional District Magistrate (F&R), Ghaziabad vide its letter No-1180/NGT-236/OA-1253/2024/25 dated 27-01-2025 to Police Commissioners, Ghaziabad with request to provide police force for protection as scheduled survey of area on 01.02.2025 and 03.02.2025 and also informed to joint Committee members for joint visit. (The copy of said letter is attached here with as **Annexure-I**).
- (ii) Accordingly, Joint Committee members conducted survey of said area on 01.02.2025 & 09.02.2025 to identify illegal units that are situated in area of ward no. 35 PremNagar Loni, Ghaziabad and have resulted in identification of 17 illegal dyeing units in area. During survey, these unit have made shutdown and electricity connection was disconnected by UPPCL. The details are tabulated as below:-

S.NO	NAME	ADDRESS	MOBILE_NO	LOAD in kw
1	M/S UMESH GARMENTS (PROP UMESHMANDAL)	96/3 PLOT NO 9 ARYA NAGAR GZB Loni UP-201102 IND	9891618891	22
2	ARUN KUMAR	PLOT NO 85 KHNO 113 LAXMI INDUSTRIAL ENCLAVE LONI LONI UP-201102 IND	8700692494	7

3	SHIDALIS/O ISLAMUDEEN	KH-926 LAXMI GARDEN LONI Loni UP-201102 IND	7011716393	7
4	M/S TOMAR ENTERPRISES(SH RI YASVEER SINGH)	PLOT NO9 KH NO105 & 108 ARYA NAGARINDUSAREA LONI GZB (9999994936)LoniUP- 201102IND	9999994936	35
5	M/SBALAJIENTE RPRISES (PROP SH MAHENDER SAINI)	PLOT NO11 ^& 12 KH NO105 ARYA NAGAR INDUSTRIAL AREA LONIGZB(9811476751)LoniUP- 201102 IND	9811476751	50
6	M/S SUPER FINE INDIA	C/O ISLAMUDDIN PLNO 11&17 KHNO76 INDUSAREAARYANAGAR Loni UP-201102 IND	9810558854	18
7	M/S BHAGWATIDYE ING (PROP SH RAVINDRA DUTT SHARMA)	PLOT NO 84 INDUSTRIAL AREA LONIGZB(9837294396)LoniUP- 201102 IND	9837294396	50
8	RAJPALS/ODAYA CHAND	KH-72/1ARYA NAGAR INDUS AREALONILoniUP-201102IND	9818298385	12
9	M/S FAZAN ENTERPRISES	PLOT NO 86 KH NO 110 & 111 LAXMIENCLAVEINDUSAREAG ZB Loni UP-201102 IND	9634780060	30.4
10	SAIFIENTERPRIS ESPROP NASIMUDDIN SAIFI	PARTOFPLOTNO82KHNO108ME LAXMI INDUS ENCL LONI GHAZIABAD LONI UP-201102 IND	9810193824	15
11	MOHD SAZID S/OJ AAN MOHD	KH-292/2100 FUTA ROAD NEELAM FACTORY LONI UP- 201102 IND	9971571482	14
12	M/S LIMRA METAL WORKS (PROP MOHD FAISAL)	KHNO317/1NEELAMCOMPOUN D INDUSTRIAL AREA LONI GZB (9958345243) Loni UP-201102 IND	9958345243	31
13	KHURSHIDA	KHNO 326 LAXMI GARDEN LONI LONIGHAZIABADLONIUP- 201102 IND	7428977578	29
14	M/S GUDIYA (PROP SMT GUDIYA)	PLOT NO85 KH NO110 ME LAXMI ENCLAVE INDUSTRIAL AREA LONI GZB(9267947149)LoniUP-201102 IND	9267947149	50

15	SHRA SINGH JPAL	100 FIT ROAD NO 2 BUS ARYA NAGAR LONI ARYA NAGAR LONI UP IND	9205246513	9
16	M/S TYAGI DUMMYART (PROP SMT SUNITA TYAGI)	KH-102105108 LAXMI INDUSTRIAL AREA LONI Loni UP- 201102 IND	9268225063	20
17	DIVYA GARMENTS PROP DURYODHAN KAMET	PLNO1617K105106290291ME ARYANAGR INDUS AREA LONI GHAZIABAD LONI UP-201102 IND	9891858046	20

(iii) Joint Committee collected groundwater samples from different location and the sample were submitted to Regional Laboratory of Uttar Pradesh Pollution Control Board, Ghaziabad for analysis. Details are given as below:-

S. No	Sampling Point	pH	Colour	Odour	Cond. (μ S/cm)	TDS (mg/l)	Total Hardness (as CaCO ₃) (mg/l)	Ca. (as Ca ²⁺) (mg/l)	Mg. (as Mg ²⁺) (mg/l)
1.	Shri Shanti Digital, AryaNagar, Ghaziabad.	6.45	Colorless	Odorless	3640	2360	756.0	280.0	13.44
2.	Swami Vivekanand, Arya Nagar, Ghaziabad .	7.04	Colorless	Odorless	1278	831	370.0	104.8	25.92
3.	Royal R.P Trading, Arya Nagar, Ghaziabad .	7.37	Colorless	Odorless	1967	1278	180.0	45.6	15.84
4.	80 Futta Road, Arya Nagar, Ghaziabad .	7.42	Colorless	Odorless	1963	1276	178.0	44.0	16.32
Drink water Standards(BIS) IS 10500:2012 (Permissible limit in the absence of alternate source)		6.5-8.5	-	Agreeable	-	2000	600	200	100

The analysis results of ground water samples collected from Hand pumps shown at sl.no. 2, 3 & 4 complying as per permissible limit in the absence of alternate source. Similarly the analysis results of ground water samples collected from Hand pump shown at s.no. 1 show which is not complying with reference to total dissolved solid–2360mg/l, total hardness 756mg/l

and Ca. 280mg/l against the standard of 2000 mg/l, 600mg/l and 200 mg/l respectively.

- (iv) Joint Committee observed that waste water coming from the area of Arya Nagar, Loni, Ghaziabad is being discharged into Indrapuri drain which ultimately meets into Yamuna River onwards. Further UPPCB, Ghaziabad is conducting regular monitoring of Indrapuri drain and analysis report of drain during month of January-2025 by UPPCB is tabulated as below:-

S.No	Name of Sampling point	Date	pH	Color	B.O.D mg/L	C.O.D mg/L	T.S.S mg/L	Total coliform MPN/100 ml	Fecal coliform MPN/100 ml
1	INDRAPURI DRAIN	07.01.2025	7.58	Turbid	78.0	232.0	174.0	58X10 ⁵	43X10 ⁵
		16.01.2025	7.66	Turbid	72.0	228.0	168.0	47X10 ⁵	40X10 ⁵
		21.01.2025	7.40	Turbid	75.0	234.0	172.0	48X10 ⁵	33X10 ⁵
		28.01.2025	7.55	Turbid	72.0	198.0	168.0	54X10 ⁵	35X10 ⁵

- (v) Subsequently survey of the said area were conducted by officials from RO, UPPCB, Ghaziabad, Nagar Palika Parishad Loni, Ghaziabad and Electricity Department, Ghaziabad on several dates and identified 111 units. List of units and their status is attached as **Annexure-II**. Brief status of 111 units is tabulated as below:-

SL. No.	Type of unit	No. of Units	No. of units having CTO	No. of units not having CTO
1.	Dyeing and washing	26	15	11
2.	Electroplating	1	0	1
3.	Plastic Recycling/Moulding etc.	37	1	36
4.	Casting	2	0	2
5.	Assembling	2	0	2
6.	Fabrication	9	0	9
7.	Flour Mill	1	0	1

8.	Paper printing	5	0	5
9.	Stitching/Weaving	7	0	7
10.	Ware House	1	0	1
11.	Wooden Furniture	1	0	1
12.	Closed/Dismantled/Plot vacant/No Plant and Machinery/ Electricity Disconnected	19	0	19

5-Observation of joint Committee:-

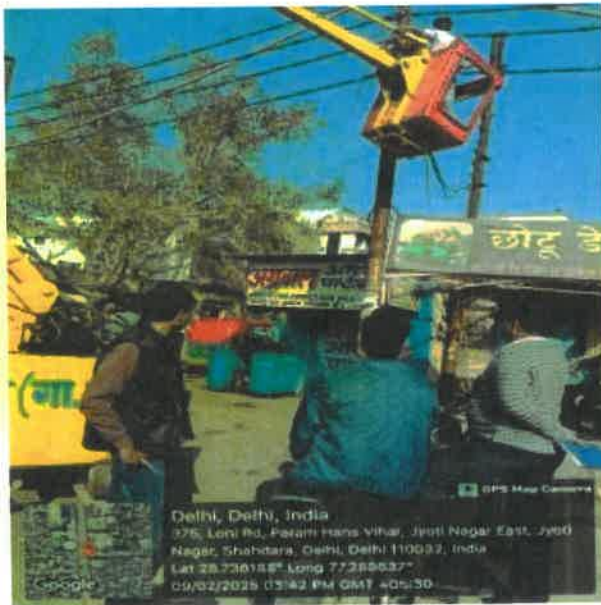
- (i) Applicant has annexed list of 286 units along with O.A. to whom electricity connection have been issued by UPPCL for various purposes and after site verification polluting/Non-polluting activities can be identified.
- (ii) Joint committee previously conducted survey of 17 illegal dyeing/washing unit and subsequently survey of 111 units operating in the said area was conducted and identified 26 nos dyeing/washing units. Out of which 15nos units is having Consent to Operate (CTO) and 11nos units have not obtained CTO from Uttar Pradesh Pollution Control Board. During survey 01 nos electroplating unit was also found being operated without having CTO from UPPCB.
- (iii) It was observed that these illegal units are small textile dyeing units that are situated in the said area and engaged in dyeing/washing of jeans on job work basis without having Consent to operate (CTO) from UPPCB.
- (iv) These illegal units have not installed effluent treatment plant for treatment of waste water generated from dyeing/washing of jeans and untreated waste water is being discharged into the Indirapuri drain through local drain which ultimately goes to river Yamuna.

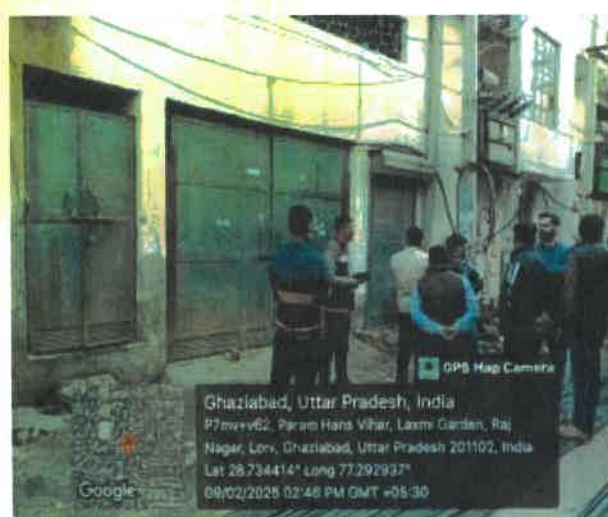
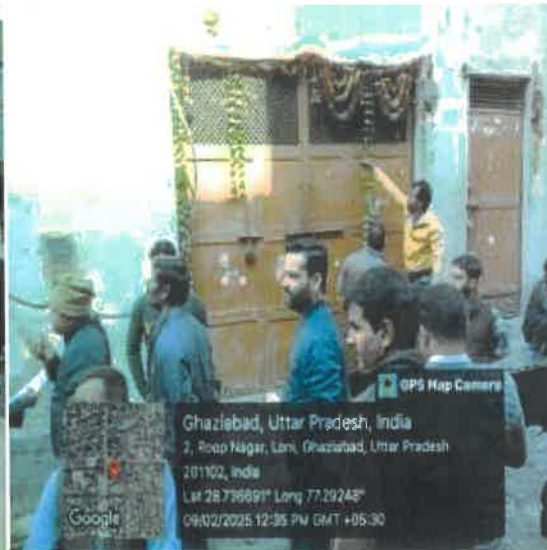
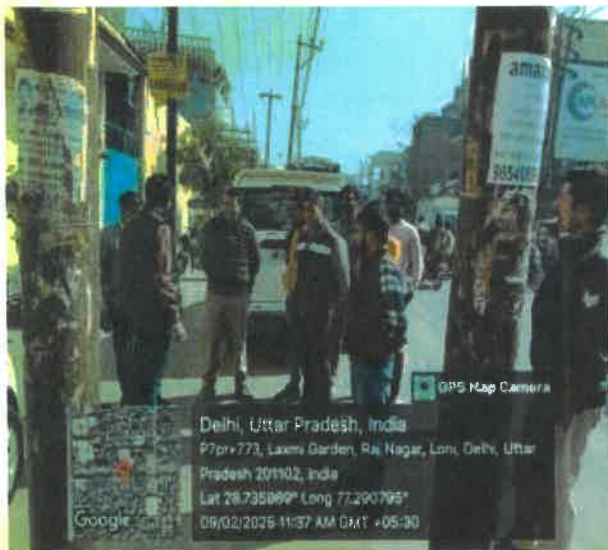
7-Recommendation of joint Committee:-

- It should be ensure the illegal industries which are being closed by joint Committee should not be allowed to operate without permission from competent authority.
- UPPCL to ensure disconnection of illegal dyeing units and no electricity connection should be issued to units who have not obtained CTE/CTO from UPPCB.

7-Photograph taken during visit is given below:-












It is submitted that survey is being conducted and after completing the survey final report will be submitted accordingly.

Therefore, the above action taken report is submitted before this Tribunal for kind consideration and further necessary action.

Sl. No.	Name and Designation of officials	Signature
1.	Shri Saurabh Bhatt, Additional District Magistrate (F&R), Ghaziabad.	
2.	Shri Kamlesh Singh, Scientist 'E', CPCB, Delhi.	
3.	Executive Officer, Nagar Palika Parishad, Loni, Ghaziabad.	

4.	Shri Vipul Kumar, A.E.E., U.P. Pollution Control Ghaziabad.	
5.	Shri N.K. Pandey, A.E.E., U.P. Pollution Control Ghaziabad.	

कार्यालय अपर जिलाधिकारी (वि०/रा०) गाजियाबाद

पत्रांक: 1180/एनजीटी-236/ओ०ए०-1253/2024/25 दिनांक: 27 जनवरी, 2025

सेवा में,

पुलिस आयुक्त महोदय,
गाजियाबाद।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 1253/2024
(आई०ए० संख्या 527/2024) Residents Welfare Association Prem Nagar(Regd.) Vs
State of UP & Ors में पारित आदेश दिनांक 24.10.2024 के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। मा० राष्ट्रीय हरित
अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 1253/2024 (आई०ए० संख्या 527/2024)
Residents Welfare Association Prem Nagar(Regd.) Vs State of UP & Ors में पारित आदेश दिनांक
24.10.2024 के अंश निम्नवत् है:-

".....3. Learned Counsel for the Applicant during the course of
arguments has referred to the complaint Annexure A-2(Colly) made by the
residents to the different Authorities and has submitted that the action of sealing
the units has been taken only against 6 factories whereas a number of factories
are operating in the area. Along with the OA a list of factories operating in the
area has been enclosed as Annexure A-1 and has pointed out in this list there
are several units that are dying units.

5. Issue notice to other Respondents for filing the reply by way of affidavit
at least one week before the next date of hearing. The Applicant is directed to
serve other Respondents and file an affidavit of service.

6. Having regard to the nature of the allegation, we also deem it proper
to form a Joint Committee comprising of representatives of the Member
Secretary, CPCB, Member Secretary, UP PCB, Municipal Corporation,
Ghaziabad and District Magistrate, Ghaziabad. District Magistrate, Ghaziabad
will act as the Nodal Officer for coordination and compliance in the joint
committee. The Committee will visit the site, ascertain the truthfulness of the
allegations, the number and details of the dying units unauthorisedly operating
in the area concerned and the nature and extent of air and water pollution
which they are causing and submit the report before the Tribunal within eight
weeks....."

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 1253/2024
(आई०ए० संख्या 527/2024) Residents Welfare Association Prem Nagar(Regd.) Vs State of UP &
Ors में पारित आदेश में वर्णित स्थल वार्ड नं० 35, आर्यनगर लोनी, गाजियाबाद के
क्षेत्रान्तर्गत अन्तर्गत आच्छादित है। स्थलीय निरीक्षण दिनांक 01.02.2025 एवं दिनांक 03.02.
2025 को किया जाना प्रस्तावित है।

अतः आपसे सादर अनुरोध है कि मा0 एनजीटी अनुपालन में संयुक्त स्थलीय जाँच हेतु नियत दिनांक 01.02.2025 एवं दिनांक 03.02.2025 को पुलिस बल की प्रदान करने का कष्ट करें, जिससे स-समय निरीक्षण अनुपालन आख्या मा0 अधिकरण में दाखिल की जा सके। उक्त प्रकरण की अग्रिम सुनवाई तिथि 17.02.2025 नियत है।

2
 (सौरभ भट्ट)
 अपर जिलाधिकारी (वि० रा०) M. (F/R)
 गाजियाबाद। GHAZIABAD

प्रतिलिपि:-

1. जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित।
2. श्री कमलेश सिंह, वैज्ञानिक-ई, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली को सूचनार्थ प्रेषित।
3. उप-जिलाधिकारी लोनी, गाजियाबाद कि इस निर्देश के साथ प्रेषित कि नियत निरीक्षण दिनांक 01.02.2025 एवं दिनांक 03.02.2025 को संयुक्त निरीक्षण के समय स्वयं उपस्थित रहना सुनिश्चित करें।
4. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को सूचनार्थ प्रेषित।
5. अधिशासी अधिकारी, नगर पालिका परिषद लोनी, गाजियाबाद को इस निर्देश के साथ प्रेषित कि नियत निरीक्षण दिनांक 01.02.2025 एवं दिनांक 03.02.2025 को संयुक्त निरीक्षण के समय स्वयं उपस्थित रहना सुनिश्चित करें।
6. अधिशासी अभियंता, विद्युत वितरण खण्ड, ~~गाजियाबाद~~ को इस निर्देश के साथ प्रेषित कि नियत निरीक्षण दिनांक 01.02.2025 एवं दिनांक 03.02.2025 को निरीक्षण के समय उपस्थित रहना सुनिश्चित करें।

2
 अपर जिलाधिकारी (वि०/रा०)
 गाजियाबाद।

A. D. M. (F/R)
 GHAZIABAD

List of Industries

Sr. No.	Sr. No. as per List	NAME	Address	MOBILE_NO	Date of Inspection	Name of representative	Status of operation	Nature of unit	Raw Material	Product	Water consumption Approx (KLD)	Effluent Quantity Approx (KLD)	Discharge of Domestic & industrial Effluent	Status of Consent to Operate	Remark
1	3	M/S KEWAL SHARMA	S/O SH VISHNU DUTT SHARMA NILAM KAMPAUND ARYA NAGAR LONI GZB LONI UP IND	9971579054	22.03.2025	Shri Kewal Sharma	Operational	Printing	Paper, Ink	Paper Printing	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	
2	8	DILSHAD HUSSIAN	BEHETA HAZIPUR LONE GZB (7011062930) LONI UP IND	9350803177	22.03.2025	Shri Amit	Operational	Textile	Readymade Garments	Readymade garments Dyeing and washing	Domestic-1.0 Industrial-20.0	Domestic-0.6 Industrial-14.0	Indrapuri Drain	No	
3	21	Rekha Enterprises (Prop Shri Jitendra Yadav)	Plot No. B-81, Khasra No. 208 and 213, Roop Nagar Industrial area, Loni, Ghaziabad	9818404934	19.03.2025	Shri Jitendra Yadav	Operational	Textile	Readymade Garments	Dyeing and Washing of Jeans	Domestic-2.0 Industrial-40.0	Domestic-1.2 Industrial-35.0	Industrial effluent discharge through ETP to Indrapuri Drain	Yes	
4	22	M/S DEEPAK PAVAL INDUSTRIES (PROPDEEPAK PAYAL)	PLOT N06 KHASRA N01477/2 ROOP NAGAR INDUSTRIAL AREA GZB Loni UP-201102 IND	8527234441	24.03.2025	Shri Madan Pal Singh	Operational	Plastic Recycling	Plastic Waste	Plastic Dana	Domestic-1.0	Domestic-0.6	Septic tank/soak pit	No	
5	23	M/S YOTTA ENTERPRISES (PROPSMT INDR A DEVI)	PLOT NO 85 ROOPNAGAR INDUS (ESTATE LONI GZB (9911485679) Loni UP-201102INDO	8700351201	24.03.2025	Shri Ramesh Chaudhary	Operational	Plastic Recycling	Plastic Waste	Plastic Dana	Domestic-1.0	Domestic-0.6	Septic tank/soak pit	No	
6	26	M/S PRATIBHA CREATIONS (PROP SH AJAY KUMAR)	PLOT N042 KH NO 1477/5 ROOP NAGAR INDUSTRIAL AREA LONI GZB (7011293713) Loni UP- 201102 IND	9871278491	19.03.2025	Shri Ajay Pandey	Operational	Printing	Paper, Ink	Paper Printing	Domestic-0.6	Domestic-0.4	Spetic tank/Soak Pit	No	
7	27	Usha Industries (PMR Textile)	B-55 Roop Nagar Loni (9999942456) LONI UP IND	9999942456	25.03.2025	Shri Nagendra	Operational	Weaving	waste thred	Fiber Wool	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	
8	28	M/S SHREE CHANDRA PRABHU EXPORT PVT LTD (PROP VOGENDRA KUMAR JAINI	PLOT N_O B-93 ROOPNAGAR INDUSAREA LONI I 9911848795) Loni UP-201102 IND	9910763214	24.03.2025	Shri Yogendra Jain	Operational	Plastic Cable	Aluminum, Plastic dana	Wire cable	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	
9	29	Ms Bansal Khal Bhadar	PLOT NO A-6 & A-15 ROOP NAGAR LONI LONI UP IND	9718970473	25.03.2025	Shri Pramod	Operational	Textile	Readymade Garments	Readymade garments Dyeing and washing	Domestic-1.0 Industrial-5.0	Domestic-0.8 Industrial-3.0	Indrapuri Drain	No	
10	30	M/S JAWALA ICE Mill	ROOP NAGAR LONI (9910823790) LONI UP IND	9910823790	25.03.2025	Closed	Closed	Closed	Closed	Closed	Closed	Closed	Closed	No	
11	31	M/S DIAMOND PRODUCTS	B - 81 ROOP NAGAR LONI (9818404934) LONI UP IND	9818404934	19.03.2025	Shri Jitendra Yadav	Operational	Plastic Moulding	Plastic Dana	Helmet Cover	Domestic-2.0	Domestic-1.2	Spetic tank/Soak Pit	Yes 31.07.2028	
12	32	KARAN PAL SINGH	A 11 ROOP NAGAR LONI LONI (9310055619) LONI UP IND	9310055619	25.03.2025	Closed	Closed	Closed	Closed	Closed	Closed	Closed	Closed	No	
13	39	TIGER THREAD MI 225	41 A ROOP NAGAR IND AREA (9311191171) LONI UP	9716131697	25.03.2025	Shri R.B. Shukla	Operational	Moulding	Iron Wire	Spring	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	
14	40	M/S MAHAVEERA INDUSTRIAL (PROP SH VINEET KUMAR JAIN I	PLOTNOB 14 KH NO 1469 ROOP NAGAR INDUSTRIAL AREA LONI (9891165102) Loni UP-201102 IND	9871550677	25.03.2025	Shri Sameem Ahmed	Operational	Plastic Moulding	Plastic film	Electricity Condencer	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	
15	42	M/SSURBHI INTERNATIONAL (PROP SMT SANJANA BHURANI)	PLOT N016A KH N01477/S ROOP NAGAR INDUSTRIAL AREA LONI GZB { 9810661101 I Loni UP-201102IND	9313209456	25.03.2025	Shri Parveen	Operational	Textile	Readymade Garments	Dyeing and washing of Readymade garments	Domestic-1.0 Industrial-5.0	Domestic-0.8 Industrial-3.0	Indrapuri Drain	No	
16	43	M/S S KUNAL ENGG COM (M.S. Sheet Furniture)	PRO VIJAV VIR SINGH B-16 ROOP NAGAR LONI GZB LONI UP IND	9625352587	25.03.2025	Shri Saleem	Operational	Fabrication	M.S./S.S Road	Beds	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	

Sr. No.	Sr. No. as per List	NAME	Address	MOBILE_NO	Date of Inspection	Name of representative	Status of operation	Nature of unit	Raw Material	Product	Water consumption Approx (KLD)	Effluent Quantity Approx (KLD)	Discharge of Domestic & industrial Effluent	Status of Consent to Operate	Remarks
17	44	M/S NIDHI ENTERPRISES (PROP SH SONU GUPTA)	PLOT NO23 B KH NO 214 SE 219 ROOP NAGAR INDUSTRIAL AREA LONI GZB (9311891029 J Loni UP-201102 INO	9810430622	25.03.2025	Shri Sonu	Operational	Textile	Readymade Garments	Dyeing and washing of Readymade garments	Domestic-1.0 Industrial-5.0	Domestic-0.8 Industrial-3.0	Indrapuri Drain	No	
18	45	M/S AKHIL ENTERPRISES	PLOT NO 599 KH NO 1476 ROOP NAGAR (9810850854) GZB Loni UP-201102 IND	9971928786	25.03.2025	Shri Nadim	Operational	Textile	Readymade Garments	Dyeing and washing of Readymade garments	Domestic-1.0 Industrial-5.0	Domestic-0.8 Industrial-3.0	Industrial effluent discharge through ETP to Indrapuri Drain	Yes 31.12.2028	
19	46	M/S MIDDLE EAST FASIN	PROP SRI LAUT KUMAR AIO ROOPNAGAR LONI IND AREA (80103570121 LONI UP IND	9810355367	25.03.2025	Closed	Closed	Closed	Closed	Closed	Closed	Closed	Closed	No	
20	49	M/s Dhruv Enterprises (Pro Smt. Pratibha Mishra)	Plot No. 42-A, Khasra No, 1477 5, Roop Nagar Industrial area, Loni, Ghaziabad	9911553304	19.03.2025	Shri Adil	Operational	Printing	Paper, Ink	Paper Printing	Domestic-0.6	Domestic-0.4	Spetic tank/Soak Pit	No	
21	50	M/S HEERA PRINTS	C/O SHREE GHAASI RAM A- 43 ROOP NAGAR IND AREA LONI (9818309B88) LONI UP	9999207050	19.03.2025	Shri Kishan Kumar	Operational	Textile	Readymade Garments	Dyeing and washing of Readymade garments	Domestic-1.0 Industrial-5.0	Domestic-0.8 Industrial-3.0	Industrial effluent discharge through ETP to Indrapuri Drain	Yes 31.12.2020	
22	51	NITI SALES CORPORATIO	PROP SMT SARITA JAIN PLOT NO as A ROOP NAG (9717398800) LONI UP IND	9570553269	19.03.2025	Shri Sakil	Operational	Textile	Readymade Garments	Dyeing and washing of Readymade garments	Domestic-1.0 Industrial-5.0	Domestic-0.8 Industrial-3.0	Indrapuri Drain	No	
23	52	M/S SHIVANSH GARMENTS (PROP SH VIKAS RAS*ROGI)	PLOT NO 80 BLOCK A ROOP NAGAR INDUSTRIAL AREA LONI GZB (9811154879) Loni UP-201102 IND	9811154B79	25.03.2025	Shri Arun Kumar	Operational	ElectroPlating	Nikal, Chemical, Plastic sheet	PlasticCover	Domestic-1.0 Industrial-5.0	Domestic-0.6 Industrial-4.0	Indrapuri Drain	No	
24	54	Vardhman Industries (Pawan Dyeing)	29 Roop Nagar Loni (9811273644) (93128 4309) LONI UPINO	9312834309	19.03.2025	Shri Pawan Aggarwal	Operational	Textile	Readymade Garments	Dyeing and Washing of Jeans	Domestic-1.0 Industrial-20.0	Domestic-0.5 Industrial-18.0	Industrial effluent discharge through ETP to Indrapuri Drain	Yes	
25	55	M/s Gom Garments	Plot No.67/1, Khasra No.1475 &1476 Roop Nagar Industrial area, Loni, Ghaziabad	9911377345	25.03.2025	Shri Moh. Aub	Operational	Textile	Readymade Garments	Dyeing and Washing of Jeans	Domestic-1.0 Industrial-20.0	Domestic-0.5 Industrial-18.0	Industrial effluent discharge through ETP to Indrapuri Drain	Yes 31.12.2028	
26	57	Jai Maa Garments (Propuresh Chand)	Plot No. 16, Khasra No. 1477/5, Roop Nagar Industrial Area, Loni, Ghaziabad	9250613074	19.03.2025	Shri Suresh Chandra Sad	Operational	Textile	Readymade Garments	Dyeing and Washing of Jeans & Garments	Domestic-2.0 Industrial-30.0	Domestic-1.0 Industrial-24.0	Industrial effluent discharge through ETP to Indrapuri Drain	Yes 31.12.2029	
27	59	M/S 1-ERA DEVI	B-4 KHASRA NO-141 ROOP NAGAR INDUSTRIAL GHAZIABAD Loni UP-201102 IND	9910772087	25.03.2025	Shri Sakil Ahemed	Operational	Fabrication	Copper, Magnate	Mixcy Machine	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	
28	60	M/S SAI SALES CO	C/O RAM PAL RANA 5/0 JHAN SING A-86 ROOP NAGARLONIGZBLONIUP	9811821253	24.03.2025	Shri Viswisher	Operational	Plastic Recycling	Plastic Waste	Plastic Dana	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	
29	61	Chote Lal	Prints Pr S Vinod Ku B 78 Roop nagar Loni, Ghaziabad	931221193	25.03.2025	Shri Vinod Kumar	Operational	Textile	Readymade Garments	Dyeing and Washing of Jeans. Dyeing and Washing of Jeans	Domestic-1.0 Industrial-20.0	Domestic-0.5 Industrial-18.0	Industrial effluent discharge through ETP to Indrapuri Drain	Yes 31.12.2025	

Sr. No.	Sr. No. as per List	NAME	Address	MOBILE_NO	Date of Inspection	Name of representative	Status of operation	Nature of unit	Raw Material	Product	Water consumption Approx (KLD)	Effluent Quantity Approx (KLD)	Discharge of Domestic & industrial Effluent	Status of Consent to Operate	Remarks
30	62	M/5 UTTAM KUMAR SINGHAL (BEJ Tone Electronic)	(PROP UTTAM KUMAR) PLOT NO 64 ROOPNAGAR IND (7042994144) GZB Loni UP-201102 IND	9810055934	25.03.2025	Shri Yashpal Singh	Operational	Plastic Moulding	Plastic Dana	Helemt	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	
31	63	M/s Sharma Enterprises (Pro. Sh Balbir Sharma)	Plot No.67A, Roop Nagar Industrial Area Loni, Ghaziabad	9810013911	25.03.2025	Plot Vacant	Plot Vacant	Plot Vacant	Plot Vacant	Plot Vacant	Plot Vacant	Plot Vacant	Plot Vacant	No	
32	65	M/S KAIF INDUSTRIES (PROP MOHDKAZIM)	PLOT N031KH NO 214 218 219 ROOPNAGAR INDUSTRIAL AREA LONI GZB (9891410921) Loni UP-201102 IND	9315536681	25.03.2025	Shri Kajim	Operational	Plastic Moulding	Plastic Dana	Jewellery Box	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	
33	68	M/S RISHABH ENTERPRISES	A 44 ROOP NAGAR INDS AREA GZB Loni UP-201102 IND	9953564583	19.03.2025	Shri Subhash Chandra	Operational	Textile	Readymade Garments	Dyeing and Washing of Jeans	Domestic-1.0 Industrial-10.0	Domestic-0.3 Industrial-8.0	Industrial effluent discharge through ETP to Indrapuri Drain	Yes 31.12.2025	
34	69	M/S AADINATH INDUSTRIES (PROP SMT RAKHI JAIN)	PLOT NO A- 83 ROOP NAGAR INDUS AREA LONI GZB Loni UP-201102 IND	9711832246	24.03.2025	Shri moh. Asif	Operational	Fabrication	Iron sheet	Cable wire machiney	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	
35	70	TS ENGINEERING	PLOT NO 78 A KHNO 1473/3 ROOPNAGAR INDUSTRIAL AREA LONI LONI LONI UP* 201102IND	9871814486	24.03.2025	Closed	Closed	Closed	Closed	Closed	Closed	Closed	Closed	No	
36	73	M/S KAPASIA PRODUCTS	KH NO 225/4 ROOP NAGAR INDUSTRIAL AREA GZB (9999539971) Loni UP-201102 IND	9274202122	24.03.2025	Shri Pushendra	Operational	Plastic Recycling	Plastic Waste	Plastic Dana	Domestic-1.0	Domestic-0.6	Septic tank/soak pit	No	
37	81	M/S URBAN JEANS (PROP SH SHAKIR KHAN)	PLOT N029 ROOP NAGAR INDUSTRIAL AREA LONI GZB (8076226454) Loni UP- 201102IND	8076226454	24.03.2025	Shri Ajay	Operational	Textile	Readymade Garments	Readymade garments Dyeing and washing	Domestic-1.0 Industrial-10.0	Domestic-0.3 Industrial-8.0	Indrapuri Drain	No	
38	84	PUSHPA INTERPRISES PROP SMT PUSHPA	PLOT NO 25 KH NO 225 ROOP NAGAR I 9310687686) LONI UP IND	9310687686	24.03.2025	Shri Ajay Chau	Operational	Casting	Iron rod	Leaf Machiney	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	
39	89	M/S NAMAN HELMET PROP SHRI JITENDER CHAUDHARV)	PLOT NO 15 KH NO 225 ROOP NAGAR INDUSTRIAL AREA LONI GZB (9818898907) Loni UP 201102 IND	9818898907	24.03.2025	Closed	Closed	Closed	Closed	Closed	Closed	Closed	Closed	No	
40	91	M/S SYNERGY MARKETING COMPANY (PROP SRI VISHAL GUPTA)	KH N0317I NEELAM COMPOUND ARYA NAGAR INDUSTRIAL AREA LONI GZB I 9999869338 I Loni UP* 201102 IND	9999869338	19.03.2025	Shi Vishal Gupta	Operational	Plastic Moulding	Plastic Dana	Helmet	Domestic-0.5	Domestic-0.3	Spetic tank/Soak Pit	No	
41	93	VISHWKARMA	ENGINEER WORK 41A/2 ROOP NAGAR INNDUSTRIAL AREL (9818043534) LONI UP IND	9818043534	19.03.2025	Shri Ramshroop	Operational	Textile	Readymade Garments	Dyeing and Washing of Jeans	Domestic-1.0 Industrial-20.0	Domestic-0.5 Industrial-18.0	Industrial effluent discharge through ETP to Indrapuri Drain	Yes 31.12.2028	
42	100	L K Industries	Sri Mohd Ali Khasra No.1012/2, Arya Nagar Industrial area, Loni, Ghaziabad	9013401631	23.03.2025	Plot Vacant	Plot Vacant	Plot Vacant	Plot Vacant	Plot Vacant	Plot Vacant	Plot Vacant	Plot Vacant	No	
43	101	M/SYOGESH GARMENTS (PROP SH GULWANT SINGH)	PLOT NO 18 KH NO 96/5 ARYA NAGAR INDUSTRIAL AREA LONI GZB (9810248126) Loni UP* 201102 IND	7838943937	20.03.2025	Shri Gulwant	Operational	Fabrication	Machinery parts	CNC Machinery	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	

Sr. No.	Sr. No. as per List	NAME	Address	MOBILE_NO	Date of Inspection	Name of representative	Status of operation	Nature of unit	Raw Material	Product	Water consumption Approx (KLD)	Effluent Quantity Approx (KLD)	Discharge of Domestic & industrial Effluent	Status of Consent to Operate	Remark
57	126	SM WIRES	10 NARESH IND AREA LONI	8076148599	22.03.2025	Shri Ashok Kumar	Operational	Plastic recycling	Plastic waste	Plastic Dana	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	
58	127	M/s Arihant Rubber Industries C/o Sh Sanjeev Jain	Plot No. 2 3 Roop Nagar Industrial area, Loni, Ghaziabad	9871533544	24.03.2025	Shri Rajkumar	Operational	Plastic recycling	Plastic waste	Plastic Dana	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	NO	
59	128	VIKASH ENTERPRIS (M/s V.K. Enterprise)	KANTA JAIN NARENDRA JAIN LOT NO 125 KH 317 GZB Loni UP-201102 IND	9873752032	19.03.2025	Shri Vipin	Operational	Plastic Moulding	Plastic Dana	Woven	Domestic-0.4	Domestic-0.3	Septic tank/Soak Pit	No	
60	130	SHILPA INDUSTRES	HEERALALA-35 ROOP NAGAR INDAREA (9310227065) LONI UP IND	9310227065	25.03.2025	Shri Heera Lal	Operational	Textile	Readymade Garments	Dyeing and Washing of Readymade Garments	Domestic-2.0 Industrial-25.0	Domestic-1.0 Industrial-21.0	Industrial effluent discharge through ETP to Indrapuri Drain	Yes 31.12.2029	
61	131	M/S PICOLA INDIA PVT LTD (PROP SH DILIP KUMAR)	PLOT N048495051 RIJRAL IND STATE LONI I 9711011051) LONI UP IND	9136392317	23.03.2025	Shri Dilip Kumar	Operational	Stitching	Cloth, thread	Shirt	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	
62	132	M/5 CAPITAL POLYMERS	PROP SHAHID HASAN A-39 ROOP NAGAR LONI G BAD (9312215342) LONI UP IND	9312096095	19.03.2025	Shri Sonu	Operational	Printing	Glass	Glass Printing	Domestic-0.7	Domestic-0.4	Septic tank/soak pit	No	
63	133	MYENTERPRISES	ARYA NAGAR LONI LONI UP IND	9873838786	20.03.2025	Shri Irfan	Operational	Casting	Aluminum Ingots	Gate Lock	Domestic-1.0	Domestic-0.4	Septic tank/soak pit	No	
64	134	DIAMOND PRODUCT ROOPNAGAR	INDUSTRIAL AREA LONI (9818404934) LONI UP IND	9871419494	19.03.2025	Shri Jitendra Yadav	Operational	Plastic Moulding	Plastic Dana	Helmet Cover	Domestic-2.0	Domestic-1.2	Septic tank/soak pit	No	
65	136	M/5 CRSS INDUSTRIES (PROP SH BIJENDER SINGH)	PR SHIOGINDER SINGH KH 317/1 ARYA NAGAR LONI GZB LONI UP IND	9911711258	19.03.2025	Shri Bijendra Singh	Operational	Flour Mil	Wheat	Wheat Flour	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	
66	138	M/S AMAN TRADING CO. (PROPSMT AFSANA)	PLOr N07 KH N0292/2 NARESH INDUSTRIAL ESTATE LONI GZB (817 140023) Loni UP-201102IND	8178140023	19.03.2025	Shri Dilshad	Operational	Stitching	Cloth, thread	Pillow Cover	Domestic-0.4	Domestic-0.2	Septic tank/soak pit	No	
67	140	PRAMODS/0 SUKHPAI	PN0*30 ARYA NAGAR LONI 9350555842 Loni UP-201102 IND	9350555842	20.03.2025	Shri Pramod Kumar	Operational	Fabrication	Machinery parts	CNC Machinery	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	
68	141	KRISHAN KUMAR	PLOT NO 1/1 KHNO 96/3 ARYANAGAR INDUSTRIAL AREA LONI GHAZIADAD LONI UP-201102 IND	9818343834	20.03.2025	Shri Krishna Kumar	NO Plant and Machinery	NO Plant and Machinery	NO Plant and Machinery	NO Plant and Machinery	NO Plant and Machinery	NO Plant and Machinery	NO Plant and Machinery	No	
69	142	M/SAGAM READYMADE GARMEN'TS	PLOT NO 07 KH N096/3 ARYA NAGAR ESTATE AREA GZB Loni UP-201102 IND	7065199032	23.03.2025	Shri Zahid	Operational	Wooden Furniture	Wood	Sofa	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	
70	143	M/S VIPIN KUMAR (PROP VIPIN KUMAR)	K. NO 9615 ARYA NAGAR INDUSTRIAL AREA GZB Loni UP-201102	9821916070	20.03.2025	Shri Manoj Sharma	Operational	Plastic Moulding	Plastic Dana	Jewellery Box	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	
71	147	SURAJ KUMAR S/0 RAM PUKAR	KH-317/1 NEELAM COMPOUND INDUSTRIAL AREA LONI GZB Loni UP- 201102 IND	9818497615	22.03.2025	Shri Rajendra	Operational	Plastic Moulding	Plastic Dana	Stick Base	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	
72	148	SHUBHAM ZIF PERS PROP SRI JAWAHER LAL	D 14 KN, 317 ME NEELAM COMPOUND LONI LONI LONI UP-201102 IND	9654554810	22.03.2025	Shri Jawhar lal	Operational	Weaving	Cloth, Plastic	Zipper	Domestic-0.4	Domestic-0.1	Septic tank/soak pit	No	
73	149	SAF ENTERPRISES PROP MOHO AFSAR	PLOTNO D 4 KHNO 317/1 NEELAM COMPOUND INDUS AREA LONI GHAZIABAD LONI UP- 201102 IND	9717453796	19.03.2025	Shri Arjun	Operational	Plastic Moulding Machine Die	Iron	Plastic Moulding Machine Die	Domestic-0.5	Domestic-0.4	Septic tank/soak pit	No	

Sr. No.	Sr. No. as per List	NAME	Address	MOBILE_NO	Date of Inspection	Name of representative	Status of operation	Nature of unit	Raw Material	Product	Water consumption Approx (KLD)	Effluent Quantity Approx (KLD)	Discharge of Domestic & industrial Effluent	Status of Consent to Operate	Remark
104	235	M/5 LIMRA METAL WORKS (MOHDFAISAL)	KH N0317/1 NEELAM COMPOUND INDUSTRIAL AREA LONI GZB (99SQ345243) Loni UP- 201102IND	9958345243	19.03.2025	Shri Sonu	Operational	Plastic Moulding	Plastic Dana	Jewellery Box	Domestic-0.4	Domestic-0.2	Septic tank/soak pit	No	
105	240	SH RANGOTSAV	PLOT NO 88 ARYA NAGAR (8368128285) IND AREA GZB Loni UP- 201102 IND	9350484459	23.03.2025	Shri Kishan Gopal	Operational	Textile	Cloth	Dying and screen printing of cloths	Domestic-2.0 Industrial-10.0	Domestic-1.0 Industrial-8.0	Industrial effluent discharge through ETP to Indrapuri Drain	Yes 31.12.2023	
106	245	M/S MI IMPEX (PROP MOHDNAUSHAD AHMED.)	PART OF PLOT N056 & 7 KH N0317/1 NEELAM COMPOUND VILLEGE DHAROTI KHURD LONI GZB (9891586956) Loni UP- 201102 IND	9891586956	19.03.2025	Shri Sonu	Operational	Plastic Moulding	Plastic Dana	Jewellery Box	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	
107	262	M/SSANJEEV	S/O SH SUBARTEE PLOT NO SK 22S (7086388212) LONIUPIND	9568466167	24.03.2025	Shri Sanjeev Kumar	Operational	Plastic Recycling	Plastic Waste	Plastic Dana	Domestic-1.0	Domestic-0.6	Septic tank/soak pit	No	
108	270	USHA PRODUCTS (PROPUSHA SHARMA)	204/1 JAIN GROUP ROOP NAGAR INDUSTRIAL AREA LONI (GZB) Loni UP-201102 IND	9210821071	19.03.2025	Shri Subodh Sharma	Operational	Plastic recycling and Plastic Moulding	Plastic Waste	WEARING APPAREL, PLATIC GRANUELS, PVC MOULDING ITEMS	Domestic-1.0	Domestic-0.8	Septic tank/soak pit	Yes	
109	271	M/s Rastogi Garments	Shakash Rastogi A-32, Khasra No. 1477-2, Roop nagar Loni, Ghaziabad	9560166984	19.03.2025	Shri Sanjeev Rastogi	Operational	Textile	Readymade Garments	DYEING AND WASHING OF JEANS & GARMENTS	Domestic-1.0 Industrial-20.0	Domestic-0.6 Industrial-14.0	Industrial effluent discharge through ETP to Indrapuri Drain	Yes 31.12.2029	
110	277	M/5 AVDHEAH SINGH (PROP SH AVDHESH SINGH)	KH N022S ROOP NAGAR INDUSTRIAL AREA LONI GZB (9312831924 I Loni UP- 201102 INO	9312831924	24.03.2025	Shri Avdesh	Operational	Plastic Recycling	Plastic waste	plastic goods through extrusion	Domestic-2.0	Domestic-1.0	Septic tank/soak pit	Yes 31.12.2022	
111	278	SEEMA BANSAL (A A Tranding Company)	W/O SH BM BANSAL B- 85/ROOP NAGAR IND AREA (9350094009) LONI	9315636860	24.03.2025	Shri Danish Bansal	Operational	Weaving	Thread	Thread	Domestic-0.6	Domestic-0.4	Septic tank/soak pit	No	



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
(पर्यावरण एवं वन मंत्रालय, भारत सरकार)
(MINISTRY OF ENVIRONMENT & FORESTS, GOVT. OF INDIA)

No.B-29012/ESS(CPA)/2015-16/

March 07, 2016

To

The Chairman
All the State Pollution Control Boards / Pollution Control Committees
(List Attached)

SUB: MODIFIED DIRECTIONS UNDER SECTION 18(1)(b) OF THE WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974 and THE AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981 REGARDING HARMONIZATION OF CLASSIFICATION OF INDUSTRIAL SECTORS UNDER RED / ORANGE / GREEN / WHITE CATEGORIES.

WHEREAS, under section 16 (2)(b) of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 (2)(c) of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the Central Pollution Control Board (CPCB), constituted under the Water (Prevention and Control of Pollution) Act, 1974, is to coordinate activities of the State Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs); and

WHEREAS, under section 16 (2)(c) of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 (2)(d) of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the CPCB is to provide technical assistance and guidance to SPCBs and PCCs; and

WHEREAS, it was brought to the notice of CPCB, that different SPCBs /PCCs were following different criteria for classification of industrial sectors under Red/Orange/ Green category and that classification was being used by the SPCBs/PCCs for grant of consents to industries and for Inventorization / surveillance of industries.

WHEREAS, the issue regarding classification of industries was deliberated upon in the 56th Conference of Chairmen & Member Secretaries of CPCB & SPCBs/PCCs held on August 31, 2010 and a working group comprising of representatives from SPCBs & CPCB was constituted to prepare a consolidated list of industrial sectors falling under Red/Orange/Green category to bring uniformity in classification of industrial sectors across the country;

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

'Parivesh Bhawan', East Arjun Nagar, Delhi - 110032

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WHEREAS, the report prepared by the Working Group was discussed in the 57th Conference of Chairmen & Member Secretaries of CPCB & SPCBs/PCCs held in Delhi on September 15, 2011, wherein some modifications were proposed;

WHEREAS, the final report of the working group was prepared, incorporating the suggestions/observations made in the 57th Conference of Chairmen and Member Secretaries of CPCB & SPCBs/PCCs and in exercise of the powers delegated to the Chairman, CPCB under Section 18(1)(b) of the Water Act, 1974, following directions were issued for compliance to all SPCBs/PCCs to maintain uniformity in categorization of industries as red, orange and green as per list finalized by CPCB, which identified 85 types of industrial sectors as 'Red', 73 industrial sectors as 'Orange' and 86 sectors as 'Green':

a). To maintain uniformity in categorization of industries under Red/ Orange/Green category, the SPCBs /PCCs shall adopt the list as finalized by CPCB based on the recommendations of that Working Group for grant of Consent, inventorization of industries under Red, Orange and Green categories and other related activities.

(b). The SPCBs/PCCs shall revise the list of Red, Orange and Green categories of industries operating in their jurisdiction based on the criteria specified in the final report of that Working Group and submit the same to CPCB within 90 days in hard copy as well as soft copy;

WHEREAS, later-on, it was observed that the process of categorization thus far was primarily based on the size of the industries and consumption of resources and pollution due to discharge of emissions and effluents and its likely impact on health was not considered as primary criteria;

WHEREAS, there have been proposals from the SPCBs / PCCs and industrial associations for categorization of the industrial sectors in a more pragmatic manner. The issue was discussed during the national level conference of the Environment Ministers of the States, held in New Delhi during April 06-07, 2015 and also during the Conference of the Chairmen and Member Secretaries of CPCB and SPCBs/PCCs held in New Delhi on April 08, 2015. Accordingly, a 'Working Group' comprising of the Members from Central Pollution Control Board and State Pollution Control Boards representing the States of Andhra Pradesh, Punjab, Tamilnadu, West Bengal, Madhya Pradesh and Maharashtra, was constituted to revisit the criteria of categorization of industries and suggest rationale based on pollution potential for categorization of industrial sectors and adopting it for implementation of pollution control plan;

WHEREAS, the Working Group has developed the criteria of categorization of industrial sectors based on the concept of Pollution Index which is a function of the emissions (air pollutants), effluents (water pollutants), hazardous wastes generated and consumption of resources. For this purpose the references are taken from the the Water (Prevention and Control

of Pollution) Cess (Amendment) Act, 2003, Standards so far prescribed for various pollutants under Environment (Protection) Act , 1986 and Doon Valley Notification, 1989 issued by MoEFCC. The Pollution Index (PI) of any industrial sector is a number from 0 to 100 and the increasing value of PI denotes the increasing degree of pollution load from the industrial sector;

WHEREAS , based on the series of consultations with SPCBs, different Government / Non-government Institutions including industries and MoEFCC , the following criteria on 'Range of Pollution Index 'for the purpose of categorization of industrial sectors has been finalized:

- o Industrial Sectors having Pollution Index score of 60 and above - Red category
- o Industrial Sectors having Pollution Index score of 41 to 59 -Orange category
- o Industrial Sectors having Pollution Index score of 21 to 40 -Green category
- o Industrial Sectors having Pollution Index score incl. & upto 20 -White category

WHEREAS, based on the revised criteria, the 'Final Report on Revised Categorization of Industrial Sectors under Red/Orange/Green/White' has been evolved. The 'Categorization' is based on the relative pollution potential of the industrial sectors and grouping of the industrial sectors based on the use of raw materials, manufacturing process adopted and pollutants likely to be generated;

WHEREAS, based on relative Pollution Index, the number of industries in various categories are as under :

- i. The Red category of industrial sectors: 60
- ii. The Orange category of industrial sectors: 83
- iii. The Green category of industrial sectors: 63 and
- iv. The Newly introduced White category: 36

WHEREAS, there shall be no necessity of obtaining the Consent to Operate'' for White category of industries and an intimation to concerned SPCB / PCC shall suffice;


WHEREAS, the purpose of categorization is to ensure that the industry is established in a manner consistent with the environmental objectives and to prompt industrial sectors to adopt cleaner technologies, ultimately resulting in generation of no or minimum pollutants.

WHEREAS the new categorization system shall also facilitate in self-assessment by industries;

Now, therefore, in exercise of the powers delegated to the Chairman, CPCB under Section 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974 and Section 18(1)(b) of the Air (Prevention & Control of Pollution), Act , 1981 the earlier Directions issued in June 2012 in the context of categorisation of industries as Red, Orange & Green are withdrawn with immediate effect and following '**Directions**' are hereby issued for compliance by all SPCBs and PCCs :

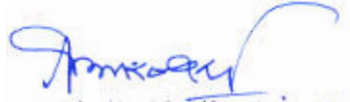
1. That the SPCBs and PCCs shall adopt the Revised Criteria of categorization of industrial sectors as detailed in table nos. F1, F2, F3 and F4 and Revised Lists of Red, Orange, Green and White categories of industrial sectors, presented at table no. G2, G3, G4 and G5 respectively, in the 'Final Report' as attached herewith immediately.
2. That all pending applications for consideration of 'Consent to Establish' and 'Consent to Operate' and future such applications shall be processed as per revised criteria.
3. That the SPCBs and PCCs will provide the list of industries identified in each category existing in the State which have been considered for grant of consents. SPCBs/PCCs will forward the list of such industries before 31.05.2016 and the same will be uploaded on the websites of respective SPCB/PCC.
4. That the 'Revised Lists of Red, Orange, Green and White category of industrial sectors' shall be used by the SPCBs and PCCs for Consent Management and inventorization of industries under Red, Orange, Green and White categories. Siting of industries shall be only in conforming areas. SPCBs / PCCs shall evolve sector specific plans for control of pollution and industrial surveillance for verifying compliance.
5. That the SPCBs and PCCs shall revise /prepare the inventory of Red, Orange, Green and White categories of industries operating in their jurisdiction based on the revised criteria specified in the Final Report and submit the same to CPCB within 90 days i.e., before 30.05.2016 in hard copy as well as soft copy.
6. That the listed category of industries or those identified later-on under different categories shall not be linked to sanction of loan / finance or bank proceedings.
7. That any further addition of any new or left-over industrial sector and their categorization which is not listed in the revised list of Red, Orange, Green and White industrial sectors, shall be done at the level of concerned SPCB /PCC following revised criteria & guidelines as detailed in the attached document and no concurrence of CPCB shall normally be required. It is further clarified that while categorizing the industries, fractional numbers shall be rounded off to nearest integer.

The SPCBs/PCCs shall acknowledge the receipt of directions and submit the 'Action Taken Report' in compliance with these directions to CPCB before 15.04.2016.


(Arun Kumar Mehta)
Chairman
7/3/16

Copy to:

1. The Chief Secretary of all the States and UTs
2. The Secretary ,
Ministry of Micro, Small and Medium Entrepreneurs
Udyog Bhawan, Rafi Marg, New Delhi - 110 011
3. The Secretary ,
Ministry of Heavy Industries
Udyog Bhawan, Rafi Marg, New Delhi - 110 011
4. The Secretary,
Ministry of New and Renewable Energy
Block-14, CGO Complex,
Lodhi Road, New Delhi-110 003,
5. The Advisor(CP Division)
Ministry of Environment ,Forests and Climate Change
Indira Paryavaran Bhawan
Jor Bagh Road, New Delhi - 110 003
6. All Zonal Offices of CPCB


(A. B. Akolkar) 7.3.16
Member Secretary

Final Document
on
Revised
Classification
of
Industrial Sectors
Under

Red, Orange, Green and White Categories
(February 29, 2016)



Central Pollution Control Board
Delhi

Executive Summary

Categorization of Industrial Sectors under Red, Orange, Green and White Category

The Ministry of Environment, Forest and Climate Change (MoEFCC) had brought out notifications in 1989, with the purpose of prohibition/ restriction of operations of certain industries to protect ecologically sensitive Doon Valley. The notification introduced the concept of categorization of industries as " Red", "Orange "and "Green" with the purpose of facilitating decisions related to location of these industries. Subsequently, the application of this concept was extended in other parts of the country not only for the purpose of location of industries, but also for the purpose of Consent management and formulation of norms related to surveillance / inspection of industries.

The concept of categorization of industries continued to evolve and as different State Pollution Control Boards interpreted it differently, a need arose to bring about necessary uniformity in its application across the country. In order to harmonize the 'Criteria of categorization', Directions were issued by CPCB under Section 18(1)(b) of the Water (Prevention & Control of Pollution) , Act, 1974 to all SPCBs/PCCs to maintain uniformity in categorization of industries as red, green and orange as per list finalized by CPCB, which identified 85 types of industrial sectors as 'Red', 73 industrial sectors as 'Orange' and 86 sectors as 'Green'.

The process of categorization thus far was primarily based on the size of the industries and consumption of resources. The pollution due to discharge of emissions & effluents and its likely impact on health was not considered as primary criteria. There was demand from the SPCBs / PCCs and industrial associations for categorization of the industrial sectors in a more transparent manner. Accordingly, the issue was discussed thoroughly during the national level conference of the Environment Ministers of the States, held in New Delhi during April 06-07, 2015 and a 'Working Group' comprising of the members from CPCB, APPCB, TNPCB, WBPCB, PPCB, MPPCB and Maharashtra PCB is constituted to revisit the criteria of categorization of industries and recommend measures for making the system transparent and rational.

The Working Group has developed the criteria of categorization of industrial sectors based on the Pollution Index which is a function of the emissions (air pollutants), effluents (water pollutants), hazardous wastes generated and consumption of resources. For this purpose the references are taken from the the Water (Prevention and Control of Pollution) Cess (Amendment) Act, 2003, Standards so far prescribed for various pollutants under Environment (Protection) Act , 1986 and Doon Valley Notification, 1989 issued by MoEFCC. The Pollution Index PI of any industrial sector is a number from 0 to 100 and the increasing value of PI denotes the increasing degree of pollution load from the industrial sector. Based on the series of brain storming sessions among CPCB, SPCBs and MoEFCC , the following criteria on 'Range of Pollution Index 'for the purpose of categorization of industrial sectors is finalized.

- | | |
|---|------------------|
| ○ Industrial Sectors having Pollution Index score of 60 and above | - Red category |
| ○ Industrial Sectors having Pollution Index score of 41 to 59 | -Orange category |
| ○ Industrial Sectors having Pollution Index score of 21 to 40 | -Green category |
| ○ Industrial Sectors having Pollution Index score incl.&upto 20 | -White category |

The newly introduced White category of industries pertains to those industrial sectors which are practically non-polluting such as Biscuit trays etc. from rolled PVC sheet (using automatic vacuum forming machines), Cotton and woolen hosiers making (Dry process only without any dyeing/washing operation), Electric lamp (bulb) and CFL manufacturing by assembling only, Scientific and mathematical instrument manufacturing, Solar power generation through photovoltaic cell, wind power and mini hydel power (less than 25 MW).

The salient features of the 'Re-categorization' Exercise are as follows :

- Due importance has been given to relative pollution potential of the industrial sectors based on scientific criteria . Further, wherever possible, splitting of the industrial sectors is also considered based on the use of raw materials, manufacturing process adopted and in-turn pollutants expected to be generated.
- The Red category of industrial sectors would be 60.
- The Orange category of industrial sectors would be 83.
- The Green category of industrial sectors would be 63.
- Newly introduced White category contains 36 industrial sectors which are practically non-polluting.
- There shall be no necessity of obtaining the Consent to Operate'' for White category of industries. An intimation to concerned SPCB / PCC shall suffice.
- No Red category of industries shall normally be permitted in the ecologically fragile area / protected area.

The purpose of categorization is to ensure that the industry is established in a manner which is consistent with the environmental objectives. The new criteria will prompt industrial sectors willing to adopt cleaner technologies, ultimately resulting in generation of fewer pollutants. Another feature of the new categorization system lies in facilitating self-assessment by industries as the subjectivity of earlier assessment has been eliminated. This 'Re-categorization' is a part of the efforts, policies and objective of present government to create a clean & transparent working environment in the country and promote the Ease of Doing Business.

Other similar efforts include installation of Continuous Online Emissions/ Effluent Monitoring Systems in the polluting industries, Revisiting of the CEPI (Comprehensive Environment Pollution Index) concept for assessment of polluted industrial clusters, Revision of existing industrial Emission/Effluent discharge standards, initiation of special drive on pollution control activities in Ganga River basin and many more in coming future.

Revised Criteria of Categorization of Industries

“Securing industrial pollution control in accordance with the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 by linking with categorization of industries, consent management and vigilance – ‘In context of Red, Orange, Green and White categories of industries’”

A: Genesis of Categorization:

- The Ministry of Environment, Forest and Climate Change (MoEFCC) had brought out notifications, which inter-alia refers to Prohibition/ Restriction on operation of industries to protect ecologically sensitive areas or areas of specific importance. This has for the first time brought the concept of categorization of industries to “Red”, “Orange” and “Green” and restrict their operation in certain areas of importance. Therefore, it is at-once interpreted that Red, Orange and Green categorization is linked with location specific needs.
- The notification of MoEF was first brought on 2nd February, 1989 in case of “Restriction on location of industries, mining operations and other developmental activities in Doon Valley in “Uttarakhand” and thereafter another notification on 24th February 1999 regarding restriction on the setting up of industries in Dahanu Taluka in Maharashtra. The categorization had been made mainly on the basis of size of the industries, man power and consumption of resources.
- However, in other parts of the country, there have been variations in context to the classification of industries under Red, Orange and Green categories. SPCBs / PCCs were following their own criteria in different States thereby creating confusion.
- In order to harmonize the ‘Criteria of categorization’, a ‘Working Group’ was formed as per resolution passed during the 57th Conference of the Chairmen & Member Secretaries of CPCB and SPCBs. Based on the recommendations of the Working Group, Directions dated 4/6/2012 under Section 18(1)(b) of the Water

(Prevention & Control of Pollution) , Act, 1974 were issued to all SPCBs/PCCs with the effects to maintain uniformity in categorization of industries as red, green and orange as per list finalized by the Working Group. This indicative list included 85 types of industrial sectors as 'Red', 73 industrial sectors as 'Orange' and 86 sectors as 'Green'. However, these identified categories have not been assigned with scores as per existing criteria/ or any new criteria

B: Categorization criteria used by SPCBs/PCCs:

SPCBs and PCCs use the criteria of Red, Orange and Green categories for consent management and vigilance purposes for carrying out inspections to verify compliance to the stipulated standards. However the above categorization do not emphasize on sector-specific plan for control of pollution in accordance with priority based on pollution index.

C: Gap in the process:

1. The categorization has been made mainly on the basis of size of the industries and consumption of resources. The pollution due to discharge of emissions & effluents and its impact on health was not considered as primary criteria.
2. Categorization was on random basis, no scoring system was adopted.

D: Resolutions made during National Level Conferences

The issue was discussed thoroughly during the following national level conferences held in New Delhi:

- Conference of the Environment Ministers of Central Government and State Governments during April 06-07, 2015
- 59th Conference of Chairmen & Member Secretaries of Pollution Control Boards / Pollution Control Committees held on April 08, 2015

Accordingly following resolutions were made during the Conferences:

1. A 'Working Group' comprising of the members from CPCB, APPCB, TNPCB, WBPCB, PPCB, MPPCB and Maharashtra PCB is constituted.
2. This WG shall revisit the categorization of industries that is based on pollution index criteria & environmental issues such as generation of emission, effluent and hazardous wastes.
3. The categorization will be done on the basis of composite score (0-100 marks) of Pollution Index given in accordance with the following weightage.

Air Pollution Score based on parameters namely PM, CO, NOx, SOx, HMs, Benzene, Ammonia and other toxic parameters relevant to the industry.	40 Marks
Water Pollution Score based on parameters namely pH, TSS, NH ₃ -N, BOD, Phenol and other toxic pollutants relevant to the industry.	40 Marks
Hazardous wastes (land fillable, incinerable, recyclable) as generated by the industry.	20 Marks
<p>Note :</p> <ul style="list-style-type: none"> • Parameters to be decided on the basis of the nature of the wastes generating from the industrial sector. • Industries having only either water pollution or air pollution, the score will be normalized wrt 100. 	

4. Based on the score of the Pollution Index, following categorization be made :
 - Type of industries, if scores 60 and above be categorized as Red
 - Type of industries, if scores from 30 to 59 be categorized as Orange
 - Type of industries, if scores from 15 to 29 be categorized as Green
 - Type of industries, if less than 15 be categorized as White or non-polluting industry.
5. SPCBs/PCCs may issue consent to the industries
 - Red category of industries for 5 years.
 - Orange category of industries for 10 years.
 - Green category of industries for 15 years.
 - No necessity of consent for non-polluting industries.
6. No red categories of industries will be permitted to establish in eco-sensitive areas and protected areas.

E: Follow-up Actions made on the Resolutions :-

- Accordingly, a Committee comprising the Chairmen of CPCB, APPCB, TNPCB, MPPCB, MPCB, PPCB, WBPCB and MS, CPCB was constituted vide CPCB OM dated

23.04.2015 to review & classify industrial sectors into different categories based on criteria of respective pollution potential.

- The categorization is made on the basis of following:
 - Quality of emissions (air pollutants) generated
 - Quality of effluents (water pollutants) generated
 - Types of hazardous wastes generated
 - Consumption of resources

- Reference is taken from the following :
 - The Water (Prevention and Control of Pollution) Cess Act, 1977
 - Standards so far prescribed for various pollutants under the Environment (Protection) Act , 1986
 - Doon Valley Notification, 1989 issued by MoEF.

F : Scoring Methodology :

The details on the scoring methodology in respect of the aforesaid 3 components is presented in the following tables F-1 to F-4 .

Table F-1 : Water Pollution Scoring Methodology

Sl. No.	Activity / Types of Discharges	Score
Part A : Score W1 : Score based on types of expected criteria water-pollutants present in industrial processes waste waters. Maximum of the following seven categories is to be taken.		
W11	Waste-water which is polluted and the pollutants are - <ul style="list-style-type: none"> • not easily biodegradable (very high strength waste waters having BOD > 5000 mg/l); or • toxic; or • both toxic and not easily biodegradable. (Presence of criteria water pollutants having prescribed standard limits up-to 10 mg/l or having BOD > 5000 mg/l). For details appendix 1 may be referred)	30
W12	Non-toxic high strength polluted waste-water having BOD in the range of 1000-5000 mg/l and the pollutants are biodegradable. <p>(Presence of criteria water pollutants having prescribed standard limits from 11 mg/l to 250 mg/l and having BOD strength in the range of 1000-5000 mg/l) . For details appendix 1 may be referred)</p>	25
W13	Non toxic- polluted waste-water having BOD below 1000 mg/l and the pollutants are easily biodegradable. <p>(Presence of criteria water pollutants having prescribed standard limits from 11mg/l to 250 mg/l and having BOD strength below 1000 mg/l) . For details appendix 1 may be referred)</p>	20
W14	Waste-water generated from the chemical processes and which is polluted due to presence of high TDS (total dissolved solids) of inorganic nature. <p>(Presence of criteria water pollutants having prescribed standard limits more than 250 mg/l. For details appendix 1 may be referred)</p>	15
W15	Waste-water generated from the physical unit operations / processes and which is polluted due to presence of TDS (total dissolved solids) of inorganic nature and of natural origin like fresh-water RO rejects, boiler blow-downs, brine solution rejects etc. <p>(Presence of criteria water pollutants having prescribed standard limits more than 250 mg/l. For details appendix 1 may be referred)</p>	12
W16	Non-toxic polluted waste-water from those units which are: <ul style="list-style-type: none"> • Having the overall waste-water generation less than 10 KLD and • The pollutants are easily bio-degradable having BOD below 200 mg/l which can be easily treated in a single stage ASP (activated 	12

120

	sludge process) based Effluent Treatment Plant. Note : This is a special category and is applicable to only those units having over-all liquid waste generation less than 10 KLD with low strength organic load.	
W17	Waste-water from cooling towers and cooling-re-circulation processes	10
Part B : Score W2 : Score based on huge discharges of any kind (Penalty Clause)		
W2	Industry having overall liquid waste generation of 100 KLD or more including industrial & domestic waste-water.	10
Overall Water Pollution Score $W = W1+W2$		

- **Water Pollutants covered under Group W11:**
 - ✓ Free available Chlorine , Total residual chlorine, Fluoride (as F), Sulphide (as S), Free Ammonical Nitrogen, Dissolved phosphates (as P), Free ammonia (as NH₃), Nitrate Nitrogen, Mercury (As Hg), Selenium (as Se), Hexa-valent chromium (as Cr + 6), Lead (as Pb), Tin , Vanadium (as V), Cadmium (as Cd), Manganese (as Mn), Total chromium (as Cr), Copper (as Cu), Iron (as Fe), Nickel (as Ni), Zinc (as Zn), Benzene, Arsenic (as As), Benzo-a-pyrene, Cyanide (as CN), Phenolic compounds (as C₆H₅OH) , Adsorbable Organic Halogens (AOX), Boron and /or
 - ✓ BOD strength of waste water > 5000 mg/l
- **Water Pollutants covered under Group W12:**
 - ✓ Sodium Absorption Ratio (SAR) , Biochemical oxygen demand (3 days at 27°C), Total Kjeldahl nitrogen (TKN), Ammonical nitrogen (as N), Suspended solids, Total nitrogen (as N), Chemical oxygen demand, Oils & grease and
 - ✓ BOD strength of waste water is in the range of 1000-5000 mg/l
- **Water Pollutants covered under Group W13:**
 - ✓ Sodium Absorption Ratio (SAR), Biochemical oxygen demand (3 days at 27°C), Total Kjeldahl nitrogen (TKN), Ammonical nitrogen (as N), Suspended solids, Total nitrogen (as N), Chemical oxygen demand and
 - ✓ BOD strength of waste water is below 1000 mg/l
- **Water Pollutants covered under Group W14 and W15:**

Chlorides as Cl, Colour , Total dissolved solids (TDS - Inorganic)
- **Water Pollutants covered under Group W16**
 - ✓ BOD strength of waste water is below 200 mg/l and overall discharge is less than 10 KLD.

Table F-2 : Air Pollution Score

Sl. No.	Air Pollutants Group	'Range of Prescribed Standard' of criteria pollutants	Marks
Part 1 : Score A1 = Score based on types of expected criteria Air Pollutants present in the emissions . Maximum of the following seven categories is to be taken. For details appendix 2 may be referred.			
1	Group A1A	Presence of criteria air pollutants having prescribed standard limits up to 2 mg/Nm ³	30
2	Group A1B	Presence of criteria air pollutants having prescribed standard from 3 to 10 mg/Nm ³	25
3	Group A1C	Presence of criteria air pollutants having prescribed standard from 11 to 50 mg/Nm ³	20
4	Group A1D	Presence of criteria air pollutants having prescribed standard from 51 to 250 mg/Nm ³	15
5	Group A1E	Presence of criteria air pollutants having prescribed standard from 251 mg/Nm ³ & above.	10
6	Group A1F	<ul style="list-style-type: none"> • Generation of fugitive emissions of Particulate Matters which are: <ul style="list-style-type: none"> ○ Not generated as a result of combustion of any kind of fossil-fuel. ○ Generated due to handling / processing of materials without involving the use of any kind of chemicals. ○ Which can be easily contained / controlled with simple conventional methods 	10
7	Group A1G	<ul style="list-style-type: none"> • Generation of Odours which are : <ul style="list-style-type: none"> ○ Generated due to application of binding gums / cements / adhesives / enamels ○ Which can be easily contained / controlled with simple conventional methods 	10
Part 2 : Score A2 = Score based on consumption of fuels and technologies required for air pollution control :			
6	Group A2F1	<ul style="list-style-type: none"> • All such industries in which the daily consumption of coal/fuel is more than 24 MT/day and the particular (Particulate/gaseous/process) emissions from which can be controlled only with high level equipments / technology like ESPs, Bag House Filters, High Efficiency chemical wet scrubbers etc. 	10
7	Group A2F2	<ul style="list-style-type: none"> • All such industries in which the daily consumption of coal/fuel is from 12 MT/day to 24 MT/day and the particular (Particulate/gaseous/process) emissions from which can be controlled with suitable proven technology. 	5
Overall Air Pollution Score - A = A1 + A2			

- **Air pollutants covered under Group A1A:**
Cd+Th, Dioxins & Furans, Mercury, Asbestos
- **Air Pollutants covered under Group A1B:**
HF, Nickel+ Vanadium, HBr, Manganese, Lead, H₂S, P₂O₅ as H₃PO₄
- **Air Pollutants covered under Group A1C:**
Chlorine, Pesticide compounds, CH₃Cl, TOC, Total Fluoride, Hydrocarbons, NH₃, HCL vapour & Mist, H₂SO₄ Mist, SO₂
- **Air Pollutants covered under Group A1D:**
CO, PM, CO, NO_x
- **Air Pollutants covered under Group A1E:**
NO_x with liquid-fuel, SO₂ with liquid-fuel

Table F-3: Hazardous Waste Generation Score

Sl.No.	Types of Hazardous Waste Generated as per Schedule 1 / Schedule 2 of Hazardous Waste (Management, Handling & Trans-boundary Movement) Rules , 2008 . Maximum of the following four categories is to be taken	Score
HW1	<ul style="list-style-type: none"> • Land disposable HW which require special care & treatment for stabilization before disposal. 	20
HW2	<ul style="list-style-type: none"> • Incinerable HW 	15
HW3	<ul style="list-style-type: none"> • Land disposable HW which doesn't require treatment & stabilization before disposal. • High volume low effect wastes such as fly-ash, phspho-gypsum, red-mud, slags from pyro-metallurgical operations, mine tailings and ore beneficiation rejects) 	10
HW4	<ul style="list-style-type: none"> • Recyclable HW, which are easily recyclable with proven technologies. 	10

Table F-4 : Calculation Sheet
Industrial Sector -

1. Water Pollution Score (W)			
Scores	Waste Water Category	Value	
Score on W1			
Score on W2			
Water Pollution Score = W1+W2			
2. Air Pollution Score (A)			
Scores	Air Pollutant Category	Value	
Score on A1			
Score on A2	-	-	
Air Pollution Score = A1+A2			
3. Hazardous Waste Score (HW)			
Score	HW Category	Value	
HW			
Grand Total = W + A + HW			

Note :

- Any of the industrial sector having only either air pollution (A) or water pollution (W) , the score will be normalized to 100 as per the following formula -

$$\text{Normalized Score} = \{100 \times W \text{ (or A)}\} / 40$$

- Any of the industrial sector having air pollution (A) and water pollution (W) both but no hazardous waste generation (H) , the joint score of air & water pollution will be normalized to 100 as per the following formula -

$$\text{Normalized Score} = \{100 \times (W+A)\} / 80$$

- Any of the industrial sector having air pollution (A) & hazardous waste generation (H) but no water pollution (W), the joint score of air pollution & hazardous waste generation will be normalized to 100 as per the following formula -

$$\text{Normalized Score} = \{100 \times (A+H)\} / 60$$

- Any of the industrial sector having water pollution (W) and hazardous waste generation (H) but no air pollution (A), the joint score of water pollution & hazardous waste generation will be normalized to 100 as per the following formula -

$$\text{Normalized Score} = \{100 \times (W+H)\} / 60$$

G : Developments :

- i. The existing Red (85 sectors) , Orange (73 sectors) and Green (86 sectors) i.e a total of 244 industrial sectors have been assessed as per the proposed formula by the Working Group. For this purpose, concerned Engineers / Scientists from the Member SPCBs were also involved & consulted during May 28-29, 2015.
- ii. After careful examination and consideration of the suggestions of concerned stake-holders the “Draft Document on Revised Concept of Categorization of Industrial Sectors “ was prepared by the Committee and circulated to all the SPCBs, PCCs and concerned Ministries for their information & comments. The ‘ Draft Document ’ was uploaded on the website of CPCB also for information & comments of one & all.
- iii. The matter was discussed during the 170th Board Meeting also and issues raised by the Board Members pertaining to some of the industrial sectors were clarified.
- iv. Responses were received from various concerned Ministries, SPCBs, Industrial Associations including individuals.
- v. Based on the above, final meeting was convened by the Secretary , MoEFCC with CPCB and senior officers of MoEFCC on January 06, 2016 to resolve the issues appropriately and finalize the ‘Re-categorization’. Accordingly , following modifications in the ‘Range of Pollution Index ‘for the purpose of categorization of industrial sectors were suggested :
 - Industrial Sectors having Pollution Index score of 60 and above – Red category
 - Industrial Sectors having Pollution Index score of 41 to 59 –Orange category
 - Industrial Sectors having Pollution Index score of 21 to 40 –Green category
 - Industrial Sectors having Pollution Index score incl.& upto 20 –White category
- vi. Based on the final criteria as described in v above , the final categorization is as follows :

Category of Industrial Sector	Existing Categorization	Proposed (New) categorization
Red	85	60
Orange	73	83
Green	86	63
White	---	36
Total	244	242

- vii. In the proposed categorization, some of the industrial sectors have been either deleted due to duplication or merged with similar type of sectors on account of same

characteristics of pollution generation. In a similar way, some of the industrial sectors are split into more sectors on account of variation in the raw materials / manufacturing process. As a result final totals of the existing and proposed categorization are different.

- viii. The industrial sector which doesn't fall under any of the above four categories (Red, Orange, Green and White) , decision with regard to its categorization will be taken at the level of concerned SPCB/PCC by a committee headed by the Member Secretary , SPCB/PCC and comprising of two senior cadre Engineers / Scientists of the SPCB / PCC in accordance with the scoring-criteria specified in this document.
- ix. The summary is presented in the following Table G-1 and final lists of Red, Orange, Green and White categories of industries are presented in Tables G-2, G-3, G-4 and G-5 respectively, which are self explanatory.

Table G-1: Final Summary Table Red , Orange, Green and White Categories of Industries (16-01-16)

Sl No.	Original Categorization	Initial Nos.	Addition by Splitting into further classes	Deletion/ Shifting to foot-note due to vague term / Merger / other reasons	Re-categorization to Red	Re-categorization to Orange	Re-categorization to Green	Re-categorization to White	Check
					1	2	3	4	5
1	Red	85	11	7	60	26	3	Nil	96=96
2	Orange	73	2	3	Nil	51	19	2	75=75
3	Green	86	Nil	3+2=5	Nil	6	41	34	86=86
Final Categorization		244	13	15	60 (Red)	83 (Orange)	63 (Green)	36 (White)	257 =257 (Total categories including in foot-note)

Table G-2 : Final List of Red Category of Industrial Sectors

Sl No.	Orgnl Sl.No	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category	REMARKS
1.	38	Isolated storage of hazardous chemicals (as per schedule of manufacturing, storage of hazardous chemicals rules ,1989 as amended)									R-R	As per provisions of Rules, to be kept under Red category especially for safety purposes.
2.	4	Automobile Manufacturing (integrated facilities)	30	-	30	20	-	20	10	60	R-R	i. Such types of plants are having either one or combinations of polluting activities viz. washing, metal surface finishing operations, pickling, plating, electro-plating , phosphating, painting , heat treatment etc. ii. Some of such plants may outsource some /all of the polluting activities. In such cases, after thorough inspection of such units by concerned SPCB, re-categorization of the industry shall be made accordingly.
3.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Spent cleared metal catalyst containing copper,, Spent cleared metal catalyst containing zinc,,	30	-	30	20	-	20	10	60	R-R	All the three types of pollutants are expected.
4.	44	Manufacturing of lubricating oils ,grease and petroleum based products	20	-	20	20	-	20	20	60	R-R	Generates all sorts of pollution.
5.	66 E	DG Set of capacity > 5 MVA	-	-	-	20	5	25	-	62.5	R-R	i. Mainly air polluting. ii. DG sets consume the diesel @ 0.21 litres/hr/KVA at full load. iii. Average running is taken @ 12 hrs / day although many of the DG sets run for more than this period.
6.	31	Industrial carbon including electrodes and graphite blocks, activated carbon, carbon black	10	-	-	20	5	25	10	62.5	R-R	Mainly air polluting. Air pollution score is normalized to 100.

7.	39	Lead acid battery manufacturing(excluding assembling and charging of lead-acid battery in micro scale)	10	-	10	25	-	25	10	62.5	R-R	<p>i. Mainly air polluting. Air pollution scores are normalized to 100.</p> <p>ii. Lead Acid Battery manufacturing consists of various stages which broadly involve (after producing or receiving lead oxide): Paste Mixing , Grid Casting , Grid Pasting & Curing , Hydro-setting, parting & enveloping , Stacking, grouping & inter-cell welding ,Formation.</p> <p>iii. Exposure of workmen to lead during all or any of the processes outlined above exceeds the prescribed standards if appropriate equipment in this respect is not installed at any Battery Manufacturing Unit.</p> <p>iv. All of the above processes, some more than others, involve release of lead particles or fumes into the environment. Pollution from the above processes can be grouped into two possible types, viz: (a) Lead Oxide becomes airborne and there is Particulate Pollution (b) Fumes are generated and there is Gaseous Pollution</p>
8.	62	Phosphate rock processing plant	30	-	30	20	-	20	-	62.5	R-R	<p>i. The separation of phosphate rock from impurities and non-phosphate materials for use in fertilizer manufacture consists of beneficiation, drying or calcining at some operations, and grinding. Phosphate rock from the mines is first sent to beneficiation units to separate sand and clay and to remove impurities. Steps used in beneficiation depend on the type of rock.</p> <p>ii. The water & air pollution scores are normalized to 100.</p>

9.	66	Power generation plant [except Wind and Solar renewable power plants of all capacities and Mini Hydel power plant of capacity <25MW]	10	-	10	15	10	25		62.5	R-R	1. Mainly air polluting. It uses a mixture of biomass (agro based) and coal (< 10 %) as a fuel. Almost, round the year operation. 2 .In case of DG sets of 5 MVA & more and emissions of SO2 will take place due to use of liquid fuel. Air pollution score will be =20 + 10 = 30, Normalized score will be 75. 3. In case of 'Waste to Energy Plants' , water will be used for cooling and air score will be - 30+10 = 40.
10.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Spent catalyst containing nickel, cadmium, Zinc, copper, arsenic, vanadium and cobalt,	30	-	30	25	-	25	10	65	R-R	All the three types of pollutants are expected.
11.	67	Processes involving chlorinated hydrocarbons	30	-	30	20	-	20	15	65	R-R	Chlorinated hydrocarbons are used in the manufacture of insecticides, pesticides and organo chloro pesticides. Effluents & emissions are toxic in nature.
12.	74	Sugar (excluding Khandsari)	20	10	30	15	10	25	10	65	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Sugar mills generate all sorts of pollution problems.
13.	22	Fibre glass production and processing (excluding moulding)	-	-	-	20	-	20	20	67	R-R	i. The use of styrene in most methods of fiberglass production causes hazardous air pollution that is harmful to breathe at excessive levels. ii. It is mainly air polluting & HW generating industry. The air pollution & HW scores are normalized to 100. iii. In case of lead containing glass, the score of A1 will be 25 and final normalized score will be 75 and shall be categorized as Red.
14.	23	Fire crackers manufacturing and bulk storage facilities	-	-	-	20	-	20	20	67	R-R	i. This is the normalized score based on air pollution & HW generation. ii. Various hazardous chemicals are used in the manufacturing process. iii. These chemicals are namely Potassium Nitrate , Potassium per-chlorate, Barium Nitrate, Aluminium compounds, Copper Chloride etc.

												iv. These chemicals are highly hazardous and cause serious diseases among the workers. especially ability of blood to carry oxygen leading to headaches, methemoglobinemia and kidney problems , skin problems, thyroid metal fume etc.
15.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Dismantlers Recycling Plants -- Components of waste electrical and electronic assembles comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule.	-	-	-	30	0	30	10	67	R-R	Mainly air polluting and hazardous waste generating. Air & HW pollution scores are jointly normalized to 100.
16.	47	Milk processes and dairy products(integrated project)	20	10	30	20	5	25	-	68.75	R-R	i. Water as well as air polluting due to use of boilers. ii. Water & air pollution scores are normalized to 100.
17.	63	Phosphorous and its compounds	30	-	30	25	-	25	-	68.75	R-R	Water pollution & air pollution containing compounds of phosphorous are expected
18.	61	Pulp & Paper (waste paper based without bleaching process to manufacture Kraft paper)	20	10	30	15	10	25	0	68.75	R-R	Mainly water & air polluting . Water & air pollution scores are normalized to 100.
19.	13	Coke making , liquefaction, coal tar distillation or fuel gas making	30	-	30	20	-	20	20	70	R-R	It is a kind of petrochemical industry.

20.	41	Manufacturing of explosives, detonators, fuses including management and handling activities	30	-	30	20	-	20	20	70	R-R	<ul style="list-style-type: none"> i. Explosives manufacture and use contribute some measure of hazardous waste to the environment. ii. Nitroglycerin produces several toxic byproducts such as acids, caustics, and oils contaminated with heavy metals. These must be disposed of properly by neutralization or stabilization and transported to a hazardous waste landfill. iii. The use of explosives creates large amounts of dust and particulate from the explosion, and, in some cases, releases asbestos, lead, and other hazardous materials into the atmosphere.
21.	45	Manufacturing of paints varnishes, pigments and intermediate (excluding blending/mixing)	30	-	30	25	-	25	15	70	R-R	<ul style="list-style-type: none"> i. The process may cause considerable emissions of volatile organic compounds (VOC). VOC contribute to the creation of ozone in the lower layers of the atmosphere (photochemical air pollution) and can present danger to health. ii. Dust and odour may also be a problem. iii. Washing of vessels will contribute waste-waters. iv. Large quantity of HWs are also produced.
22.	56	Organic Chemicals manufacturing	30	-	30	20	-	50	20	70	R-R	Such types of industrial sectors generate all sorts of pollution.
23.	1	Airports and Commercial Air Strips	20	10	30	-	-	-	10	75	R-R	<ul style="list-style-type: none"> i. The Airports are generating mainly the waste-waters. ii. This is the water pollution normalized score for airports having discharge more than 100 KLD. iii. The airports / strips having discharge less than 100 KLD will have score of 50 and hence orange category. iv. If the score is normalized wrt water + HW both, then all the airports will come under Orange category (score - 58.33).
24.	3	Asbestos and asbestos based industries	-	-	-	30	-	30	10	75	R-R	<ul style="list-style-type: none"> i. This is mainly air polluting industry. ii. Final score is based on air pollution score only. iii. Asbestos is carcinogenic and banned in many countries.
25.	5	Basic chemicals and electro chemicals and its derivatives including manufacturing of acid	30	-	30	-	-	-	10	75	R-R	<ul style="list-style-type: none"> i. Standards prescribed for Inorganic Chemicals are adopted. ii. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable.

												<p>iii. Water pollution score normalized to 100 is undertaken.</p> <p>iv. The earlier Red category industrial sector namely "Hydrocyanic acid and its derivatives" is also merged under this industrial sector.</p>
26.	7	Cement	-	-	-	20	10	30	-	75	R-R	This is mainly air polluting industry & hence normalized air pollution score.
27.	9	Chlorates, per-chlorates & peroxides	30	-	30	-	-	-	-	75	R-R	<p>i. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable.</p> <p>ii. Water pollution score normalized to 100 is undertaken.</p>
28.	10	Chlorine, fluorine, bromine, iodine and their compounds	30	-	30	-	-	-	-	75	R-R	<p>i. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable.</p> <p>ii. Water pollution score normalized to 100 is undertaken.</p>
29.	16	Dyes and Dye- Intermediates	30	-	30	20	5	25	20	75	R-R	<p>i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.</p> <p>ii. Such types of industrial sectors generate all sorts of pollution.</p>
30.	26	Health-care Establishment (as defined in BMW Rules)	20	10	30	-	-	-	-	75	R-R	<p>i. Mainly water polluting.</p> <p>ii. The water pollution score is normalized to 100 & valid for Hospitals having total waste-water generation > 100 KLD.</p> <p>iii. The hospitals with incinerator will be categorized as Red irrespective of the quantity of the waste-water generation.</p> <p>iv. The hospitals having total waste-water generation less than 100 KLD and without incinerator, the normalized water pollution score will be 50 and will be categorized as Orange category.</p>
31.	29	Hotels having overall waste-water generation @ 100 KLD and more.	20	10	30	15	-	15	-	75	R-R	<p>i. Mainly water polluting. Small boiler may be installed.</p> <p>ii. The water pollution score is normalized to 100 & valid for Hotels having waste-water generation > 100 KLD.</p> <p>iii. The hotels having more than 20 rooms and waste-water generation less than 100 KLD and having a coal / oil fired boiler , the pollution score will be 35/40 & are categorized as Orange.</p> <p>iv. The hotels having more than 20 rooms and waste-water generation less than 10 KLD and</p>

												having no-boiler & no hazardous waste generation, the pollution score will be 20 & are categorized as Green.
32.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Lead acid battery plates and other lead scrap/ashes/residues not covered under Batteries (Management and Handling) Rules, 2001. [* Battery scrap, namely: Lead battery plates covered by ISRI, Code word "Rails" Battery lugs covered by ISRI, Code word "Rakes". Scrap drained/dry while intact, lead batteries covered by ISRI, Code word "rains".	30	-	30	25	--	25	20	75	R-R	All the three types of pollutants are generated.
33.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Integrated Recycling Plants -- Components of waste electrical and electronic assembles comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule.	30	-	30	25	-	25	20	75	R-R	All the three types of pollutants are expected.
34.	43	Manufacturing of glue and gelatin	30	10	40	20	-	20	-	75	R-R	Highly water polluting & obnoxious air polluting.
35.	49	Mining and ore beneficiation	30	10	40	15	5	20	-	75	R-R	Both air and water polluting. Score is normalized with air & water pollution.

36.	52	Nuclear power plant	10	-	10	30	-	30	15	75	R-R	<ul style="list-style-type: none"> i. Mainly air polluting due to incinerator. Others - cooling water. ii. Air pollution score is normalized to 100.
37.	58	Pesticides (technical) (excluding formulation)	30	-	30	25	-	25	20	75	R-R	<ul style="list-style-type: none"> i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
38.	64	Photographic film and its chemicals	30	-	30	-	-	-	-	75	R-R	<ul style="list-style-type: none"> i. Silver salts and other chemicals are used in preparation. Slight quantity of effluents is generated. ii. Water pollution scores are normalized to 100.
39.	68	Railway locomotive workshop/Integrated road transport workshop/Authorized service centers	20	10	30	-	-	-	10	75	R-R	<ul style="list-style-type: none"> i. Mainly water polluting industry. Water is used in the washing of locomotives, road transport vehicles during servicing. ii. This score is valid for those Centers having discharge more than 100 KLD. iii. Service Centers having waste-water generation < 100 KLD, the normalized score will be = (100*20)/40= 50.
40.	84	Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring	30	10	40	15	-	15	20	75	R-R	In this sector all sorts of pollution are generated.
41.	8	Chlor Alkali	30	10	40	20	10	30	10	80	R-R	<ul style="list-style-type: none"> i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Chlor-alkali units are having different section like NaOH, Cl₂, SBP etc which are having toxic effluents. Additionally, fuel consumption is also on higher-side.
42.	70	Ship Breaking Industries	30	-	30	30	-	30	20	80	R-R	<ul style="list-style-type: none"> i. The ship-breaking industry creates numerous hazards for the coastal and marine environment. ii. Ship-breaking releases a large number of dangerous pollutants, including toxic waste, oil, poly-chlorinated biphenyls, and heavy metals, into the waters and sea bed. iii. While most of the oil is removed before a ship is scrapped, sand used to mop up the remaining oil is thrown into the sea. High concentrations of oil and grease are then found in the coastal waters, choking marine life.

												iv. Solid waste strewn on the shore, 45 tonnes on any given day according to a study by the Central Pollution Control Board, also finds its way into the sea. v. Adding to the stress on coastal waters, the organic load from the thousands of workers living in cramped conditions with little or no sanitary facilities results in unacceptably high levels of BOD.
43.	53	Oil and gas extraction including CBM (offshore & on-shore extraction through drilling wells)	30	-	30	-	-	-	20	83	R-R	i. Mainly water polluting & hazardous waste generating. ii. The water pollution & HW generation scores are normalized to 100.
44.	36	Industry or process involving metal surface treatment or process such as pickling/ electroplating/paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	30	-	30	-	-	-	20	83	R-R	Mainly water polluting & toxic hazardous waste generating industry. Scores are normalized to 100.
45.	80	Tanneries	30	-	30	-	-	-	20	83	R-R	Mainly water polluting & hazardous waste generating industry. Scores are normalized to 100.
46.	65	Ports and harbour, jetties and dredging operations	30	10	40	15	10	25	20	85	R-R	This category contain all sorts of pollution.
47.	77	Synthetic fibers including rayon ,tyre cord, polyester filament yarn	30	10	40	25	10	35	10	85	R-R	This sector generates all sorts of pollution problems.
48.	81	Thermal Power Plants	30	10	40	20	10	30	15	85	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. TPP generate all sorts of pollution problems.
49.	71	Slaughter house (as per notification S.O.270(E)dated 26.03.2001)and meat processing industries, bone mill, processing of animal horn, hoofs and other body parts	25	10	35	-	-	-	-	87.5	R-R	Mainly water polluting and obnoxious odour generating industry. The water pollution score is normalized to 100
50.	2	Aluminium Smelter	30	10	40	20	10	30	20	90	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. This sector is generating all sorts of pollution i.e. air, water and HW.
51.	12	Copper Smelter	30	10	40	20	10	30	20	90	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Integrated Copper Smelters contain all sorts of

													pollution.
52.	20	Fertilizer (basic) (excluding formulation)	30	10	40	20	10	30	20	90	R-R		i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Generates all sorts of pollution.
53.	37	Iron & Steel (involving processing from ore/ integrated steel plants) and or Sponge Iron units	30	10	40	20	10	30	20	90	R-R		i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
54.	61	Pulp & Paper (waste paper based units with bleaching process to manufacture writing & printing paper)	25	10	35	25	10	35	20	90	R-R		Waste paper based Pulp & Paper mills with bleaching process generate all sorts of pollution.
55.	85	Zinc Smelter	30	10	40	20	10	30	20	90	R-R		i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Integrated Zinc smelter generates all sorts of pollution problems.
56.	55	Oil Refinery (mineral Oil or Petro Refineries)	30	10	40	25	10	35	20	95	R-R		i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
57.	59	Petrochemicals Manufacturing (including processing of Emulsions of oil and water)	30	10	40	25	10	35	20	95	R-R		i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution. iii. The earlier red category industrial sector namely "Processing of Emulsions of Oil & Water " is merged with this industrial sector.
58.	60	Pharmaceuticals	30	10	40	30	5	35	20	95	R-R		i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
59.	61	Pulp & Paper (Large-Agro + wood) , Small Pulp & Paper (agro based-wheat straw/rice husk)	30	10	40	25	10	35	20	95	R-R		i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Large /Small Agro based Pulp & Paper mills contribute all sorts of pollution problems.
60.	15	Distillery (molasses / grain / yeast based)	30	10	40	-	-	-	-	100	R-R		Mainly water polluting industry. Final score is the normalized water pollution score.

Note :

- i. Under the column Revised Category, the full forms of the abbreviations are as follows :
- R-R means original category was Red and revised category is also Red
 - R-O means original category was Red and revised category is Orange
 - O-O means original category was Orange and revised category is also Orange
 - O-G means original category was Orange and revised category is Green
 - O-W means original category was Orange and revised category is White
 - G-O means original category was Green and revised category is Orange
 - G-G means original category was Green and revised category is also Green
 - G-W means original category was Green and revised category is White
- ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication. The overall details are as follows :

Sl No.	Original Sl No.	Industry Sector	Original Category	Remarks
1	14	Common treatment and disposal facilities (CETP, TSDF, E-waste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary land fill site)	R	i. All such facilities are classified as Red but special category projects as these are parts of pollution control facilities. ii. In case of CETP, the categorization will depend upon the category of member industries being served.
2	18	Processing of Emulsions of Oil & Water		It is a part of Petrochemical industries. Transferred and merged with the industrial sector namely 'Petrochemicals' at Sl. No. 54.
3	27	Heavy engineering including ship building (with investment on Plant & Machineries more than Rs 10 crores)	R	Most of the pollution generating processes / operations under this category are similar to the industry category namely "Automobile Manufacturing (integrated facilities)" at Sl. No. 1 and may be referred accordingly.
4	30	Hydrocyanic acid and its derivatives	R	Have been merged with the red category industrial sector namely "Basic chemicals and electro chemicals and its derivatives including manufacturing of acid" at Sl. No. 24
5	32	Industrial estates/ parks / complexes/ areas/ export processing zones/ SEZs/ Biotech parks/ leather complex	R	The classification will depend upon the category(ies) of the industries operating / proposed to be permitted in the area. In this context, guidelines prescribed in EIA Notification, 2006 shall be followed.
6	33	Industrial inorganic gases namely- a) Chemical gas- Acetylene, hydrogen, chlorine, fluorine, ammonia, sulphur dioxide, ethylene, hydrogen-sulphide, phosphine b) Hydrocarbon gases- Methane, ethane, propane	R	These gases are generally secondary products and produced alongwith other main products. To be classified as per the main parent plant.
7	69	Reprocessing of used oils & waste oils	R	i. The industry generates mainly the air pollution and oil bearing hazardous wastes. The normalized (air pollution & HW generation score is 58.33). ii. To be deleted as already covered under HW Recyclers / Re-processors (Used oils / Waste Oils) under Orange Category

Table G-3 : Final List of Orange Category of Industrial Sectors

Final Sl. No.	Orgnl S.No	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised category	Remarks
1.	20	Dismantling of rolling stocks (wagons/ coaches)	--	--	--	15	--	15	10	41.67	O-O	Emissions of dust and generation of waste oils take place during dismantling. Air pollution & HW generation scores (15+10=25) are normalized to 100.
2.	5	Bakery and confectionery units with production capacity > 1 TPD. (With ovens / furnaces)	20	--	20	15	--	15	--	43.75	O-O	
3.	10	Chanachur and laddoo from puffed and beaten rice(muri and shira) using husk fired oven	20	--	20	15	--	15	--	43.75	O-O	Normal water and air polluting.
4.	23	Coated electrode manufacturing	15	0	15	20	0	20	0	43.75	G-O	Preparation of core wire / rod, preparation of dry mix, preparation of wet mix, application of coating by extrusion, baking of coated electrodes
5.	24	Compact disc computer floppy and cassette manufacturing / Reel manufacturing	15	0	15	20	0	20	0	43.75	G-O	Generates waste-water and process emissions.
6.	24	Flakes from rejected PET bottle	20	-	20	15	-	15	-	43.75	R-O	Normal water & air pollutions are generated.
7.	30	Food and food processing including fruits and vegetable processing	20	--	20	15	--	15	--	43.75	O-O	Normal water and air polluting.
8.	40	Jute processing without dyeing	20	--	20	15	--	15	--	43.75	O-O	CPCB has notified standards for this category. Both air and water pollutions are generated.
9.	56	Manufacturing of silica gel	15	0	15	20	0	20	0	43.75	G-O	Waste-waters containing TDS and emissions of H ₂ SO ₄ are generated.

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10.	45	Manufacturing of tooth powder, toothpaste, talcum powder and other cosmetic items	20	--	20	15	--	15	--	43.75	O-O	Both air and water pollution are generated.
11.	55	Printing or etching of glass sheet using hydrofluoric acid	15	--	15	20	--	20	--	43.75	O-O	Both air and water pollution are generated.
12.	65	Silk screen printing, sari printing by wooden blocks	20	--	20	15	--	15	--	43.75	O-O	Wash-water and PM emissions from boilers .
13.	76	Synthetic detergents and soaps(excluding formulation)	20	-	20	15	-	15	-	43.75	R-O	i. This is the score for units having generation of waste-waters less than 100 KLD. ii. The units having waste-water generation more than 100 KLD will become mainly water polluting and accordingly normalized water pollution score will be 75 and be categorized as Red.
14.	71	Thermometer manufacturing	15	--	15	20	--	20	--	43.75	O-O	Process - making glass bulb, forming reservoir in the glass tube for fluid, inserting fluid, scale marking. Use of fuel to heat the glass tubes and hydrofluoric acid to seal the scaling. Small quantities of spent acids are generated.
15.	14	Cotton spinning and weaving (medium and large scale)	--	--	--	15	--	37.5	10	47.5	O-O	Mainly air polluting industry. Sources of air pollution (PM) are the fine particles of cotton from spinning process. Air pollution score is normalized to 100.
16.	1	Almirah, Grill Manufacturing (Dry Mechanical Process)	--	--	--	20	--	20	--	50	O-O	Air pollution due to spray painting (emissions of VOCs). Units without painting operations shall be categorized as White.

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17.	2	Aluminium & copper extraction from scrap using oil fired furnace (dry process only)	--	--	--	20	--	20	10	50	O-O	i. Normalized Air pollution score. ii. Significant air pollution due to melting (emissions of SO ₂ , PM).
18.	3	Automobile servicing, repairing and painting (excluding only fuel dispensing)	20	--	20	20	--	20	10	50	O-O	Normal water & air polluting and recyclable waste oil generating. If the waste water generation is more than 100 KLD, it will become mainly water polluting and Red category unit.
19.	4	Ayurvedic and homeopathic medicine	20	--	20	15	--	15	15	50	O-O	
20.	7	Brickfields (excluding fly ash brick manufacturing using lime process)	--	--	--	20	--	20	--	50	O-O	Significantly air polluting.
21.	8	Building and construction project more than 20,000 sq. m built up area	20	--	20	20	--	20	--	50	O-O	1. In the pre-construction stage , it is mainly air polluting due to generation of dust (PM) emissions. 2. After construction, it is mainly water polluting. If the discharge is more than 100 KLD, it will be having the normalized score of 75 and be categorized as Red.
22.	6	Ceramics and Refractories	-	-	-	20	-	20	-	50	R-O	i. Mainly air polluting industry. ii. This score is for the units having coal consumption < than 12 MT/day. iii. For the units having coal consumption > 12 MT /day, the normalized air pollution score will be 62.5 and shall be categorized as Red.

23.	11	Coal washeries	15	10	25	15	-	15	-	50	R-O	<p>i. Wet washeries are mainly water polluting industry generating effluents which are having inorganic SS & TDS. Additionally, air pollution due to PM emissions is also generated.</p> <p>ii. Water & air pollution scores are jointly normalized to 100.</p>
24.	16	Dairy and dairy products (small scale)	20	--	20	20	--	20	--	50	O-O	Water and air polluting both.
25.	18	DG set of capacity >1MVA but < 5MVA	--	--	--	20	--	20	--	50	O-O	Mainly air polluting . air pollution score is normalized to 100.
26.	17	Dry coal processing, mineral processing, industries involving ore sintering, pelletisating, grinding & pulverization	-	-	-	20	-	20	-	50	R-O	Mainly air polluting industry. Final score is the normalized air pollution score.
27.	19	Fermentation industry including manufacture of yeast, beer, distillation of alcohol (Extra Neutral Alcohol)	20	-	20	-	-	-	-	50	R-O	<p>i. Mainly water polluting industry. This is the normalized water pollution score for units having discharge < 100 KLD.</p> <p>ii. For the units having discharge > 100 KLD, the normalized water pollution score will be 75 and shall be accordingly categorized as Red.</p>
28.	21	Ferrous and Non-ferrous metal extraction involving different furnaces through melting, refining, re-processing, casting and alloy-making	-	-	-	15	5	20	10	50	R-O	<p>i. Mainly air polluting.</p> <p>ii. This score is applicable to secondary production of ferrous & non-ferrous metals (excluding lead) up-to 1 MT/hour production.</p>

												<p>iii. For lead, the normalized air pollution score will be = $(100 \times 25) / 40 = 62.5$ and is categorized as Red.</p> <p>iv. For Induction Furnace clubbed with AOD furnace - separate calculation shall be made based on the capacity of the furnaces. In such industries, the molten metal from induction furnace is transferred to AOD furnace where other metals like manganese and nickel are added to get the metal of desired constituents. The lime and silicon are also added for reduction of the metal oxides to the base metal. the normalized air pollution score will be = $(100 \times 25) / 40 = 62.5$ and is categorized as Red.</p>
29.	26	Fertilizer (granulation / formulation / blending only)	--	--	--	20	--	20	--	50	O-O	Air polluting.
30.	27	Fish feed, poultry feed and cattle feed	--	--	--	20	--	20	--	50	O-O	Obnoxious odour , H2S etc. AP score is normalized to 100
31.	28	Fish processing and packing (excluding chilling of fishes)	20	--	20	--	--	--	--	50	O-O	Mainly water polluting. WP score is normalized to 100.

32.	31	Forging of ferrous and non- ferrous metals (using oil and gas fired furnaces)	--	--	--	20	--	20	--	50	O-O	Heating furnace. Mainly air polluting.
33.	32	Formulation/pelletization of camphor tablets, naphthalene balls from camphor/ naphthalene powders.	--	--	--	20	--	20	--	50	O-O	Mainly air polluting. Emissions of Benzene, HC are expected.
34.	33	Glass ceramics, earthen potteries and tile manufacturing using oil and gas fired kilns, coating on glasses using cerium fluorides and magnesium fluoride etc.	--	--	--	20	--	20	--	50	O-O	Mainly air polluting. Emissions of SO2 are expected.
35.	35	Gravure printing, digital printing on flex, vinyl	20	--	20	20	--	20	10	50	O-O	Waste waters , emissions of VOCs
36.	36	Heat treatment using oil fired furnace (without cyaniding)	--	--	--	20	--	20	--	50	O-O	Mainly air polluting and noise generating. AP Score is normalized to 100.
37.	28	Hot mix plants	-	-	-	20	-	20	-	50	R-O	Mainly air polluting. Air pollution scores are normalized to 100.
38.	37	Hotels (< 3 star) or hotels having > 20 rooms and less than 100 rooms.	20	--	20	20	--	20	--	50	O-O	Mainly water polluting. WP score is normalized to 100.
39.	38	Ice cream	20	--	20	20	--	20	--	50	O-O	Wash-water and boilers / oven for pasteurization.
40.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Paint and ink Sludge/residues	-	-	-	20	0	20	0	50	R-O	Mainly air polluting. Air pollution score is normalized to 100
41.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Brass Dross ,, Copper Dross,, Copper Oxide Mill Scale,, Copper Reverts, Cake & Residues,, Waste Copper and copper alloys in	10	-	10	20	-	20	10	50	R-O	Mainly air polluting.

		dispersible form,, Slags from copper processing for further processing or refining ,, Insulated Copper Wire,, Scrap/copper with PVC sheathing including ISRI-code material namely "Druid" ,, Jelly filled Copper cables ,, Zinc Dross-Hot dip Galvanizers SLAB,, Zinc Dross-Bottom Dross,, Zinc ash/Skimming arising from galvanizing and die casting operations,, Zinc ash/Skimming/other zinc bearing wastes arising from smelting and refining,, Zinc ash and residues including zinc alloy residues in dispersible from,,											
42.	35	Industry or processes involving foundry operations	-	-	-	20	-	20	-	50	R-O	<ul style="list-style-type: none"> i. This score is valid for the foundries having capacity < 5 MT/hr as such units require the coal/coke @ < 500 kg/hr. ii. The units having capacity of 5 MT/hr and more, the coal/coke consumption will be more than 500 kg/hr and the normalized score will be 62.5 and classified accordingly as Red. 	
43.	40	Lime manufacturing (using lime kiln)	-	-	-	20	-	20	-	50	R-O	Mainly air polluting	
44.	41	Liquid floor cleaner, black phenyl, liquid soap, glycerol mono-stearate manufacturing	20	--	20	20	--	20	--	50	O-O	Both air and water pollution are generated.	

45.	42	Manufacturing of glass	10	-	-	20	-	20	-	50	R-O	<p>i. Mainly air polluting (melting at 1500°C and refining .</p> <p>ii. In case of lead glass , the score of A1 will be 25 and accordingly the normalized scores will be 62.5 i.e. Red .</p>
46.	43	Manufacturing of iodized salt from crude/ raw salt	12	--	12	20	--	20	--	50	O-O	Boiling in Evaporators (multiple effect evaporators), centrifuging, iodization with KIO ₃ mixing . Mainly air polluting. Air pollution score is normalized to 100.
47.	42	Manufacturing of mirror from sheet glass	--	--	--	20	--	20	--	50	O-O	Evaporator & furnace for heating the metal to be applied as reflector on mirror. Mainly air polluting.
48.	44	Manufacturing of mosquito repellent coil	--	--	--	20	--	20	--	50	O-O	Mainly air polluting. Toxic fumes are expected.
49.	46	Manufacturing of Starch/Sago	25	-	25	15	-	15	-	50	R-O	<p>i. Water and air polluting industry. Boiler is used for steam generation.</p> <p>ii. Water & air pollution scores are normalized to 100</p>
50.	46	Mechanized laundry using oil fired boiler	20	--	20	20	--	20	--	50	O-O	Both air and water pollution are generated.
51.	47	Modular wooden furniture from particle board, MDF< swan timber etc, Ceiling tiles/ partition board from saw dust, wood chips etc., and other agricultural waste using synthetic adhesive resin, wooden box making (With boiler)	--	--	--	20	--	20	--	50	O-O	1. Mainly air polluting. Boiler as well as VOCs from use of adhesives. 2. Without boiler, it will be a Green category industry.
52.	50	New highway construction project	-	-	-	20	-	20	-	50	R-O	Mainly air polluting project.

53.	51	Non-alcoholic beverages(soft drink) & bottling of alcohol/non alcoholic products	20	-	20	15	5	20	-	50	R-O	i. Both air and water polluting. Score is normalized with air & water pollution. This score is valid for industries having waste-water generation < 100 KLD. ii. For the units having waste-water generation > 100 KLD the , normalized score would be 62.5 and categorized as Red.
54.	49	Paint blending and mixing (Ball mill)	20	--	20	20	--	20	10	50	O-O	Both air and water pollution are generated.
55.	62	Paints and varnishes (mixing and blending)	20	0	0	20	0	20	0	50	G-O	Waste-waters as well as fumes of VOCs due to solvents, pigments, varnishes.
56.	51	Ply-board manufacturing(including Veneer and laminate) with oil fired boiler/ thermic fluid heater(without resin plant)	0	--	0	20	--	20	--	50	O-O	Mainly air polluting because of use of boiler. AP score is normalized to 100
57.	52	Potable alcohol (IMFL) by blending, bottling of alcohol products	20	--	20	--	--	--	--	50	O-O	Mainly water polluting. WP score is normalized to 100.
58.	54	Printing ink manufacturing	20	--	20	20	--	20	--	50	O-O	1. Pigments, binders and solvents are used. 2. Boiler is also used. 3. Emissions of VOCs take place.
59.	70	Printing press	20	0	20	20	0	20	0	50	G-O	Colored waste-waters containing dyes and VOC emissions are generated.
60.	59	Reprocessing of waste plastic including PVC	20	--	20	20	--	20	--	50	O-O	Large quantities of wash-water and fugitive emissions are generated.
61.	61	Rolling mill (oil or coal fired) and cold rolling mill	10	--	10	20	--	20	--	50	O-O	Mainly air polluting. Air pollution score is normalized to 100. Others - cooling water and recyclable waste oils etc. are generated.
62.	67	Spray painting, paint baking, paint shipping	--	--	--	20	--	20	10	50	O-O	Mainly air polluting. Emissions of VOCs and HC are generated.

63.	72	Steel and steel products using various furnaces like blast furnace /open hearth furnace/induction furnace/arc furnace/submerged arc furnace /basic oxygen furnace /hot rolling reheated furnace	10	-	10	20	-	20	10	50	R-O	i. Mainly air polluting. In the emissions, oxides of manganese, nickel etc. are also present. ii. Air pollution score is normalized to 100.
64.	73	Stone crushers	-	-	-	20	-	20	-	50	R-O	Mainly air polluting. Air pollution score is normalized to 100.
65.	75	Surgical and medical products including prophylactics and latex	20	-	20	20	-	20	-	50	R-O	Both air as well as water polluting. Air and water pollution scores are normalized to 100.
66.	85	Tephlon based products	0	0	0	20	0	20	0	50	G-O	Due to spraying applications, emissions (HC) are generated
67.	70	Thermocol manufacturing (with boiler)	--	--	--	20	--	20	--	50	O-O	Polystyrene is heated. Mainly air polluting with boiler.
68.	82	Tobacco products including cigarettes and tobacco/opium processes	20	-	20	20	-	20	-	50	R-O	Such industries generate both air as well as water pollution. These scores are normalized to 100.
69.	72	Transformer repairing/ manufacturing (dry process only)	--	--	--	20	--	20	10	50	O-O	Mainly air polluting because of ovens, shot-blasting etc.
70.	73	Tyres and tubes vulcanization/ hot retreating	10	--	10	20	--	20	--	50	O-O	Mainly air polluting . Emissions of PM, VOCs and obnoxious odour are generated.
71.	83	Vegetable oil manufacturing including solvent extraction and refinery /hydrogenated oils	20	-	20	15	5	20	10	50	R-O	i. All sorts of pollution are generated. ii. This score is valid for plants having waste-water generation < 100 KLD. iii. If the waste-water generation is more than 100 KLD, the unit shall be classified as Red.
72.	74	Wire drawing and wire netting	20	--	20	--	--	--	--	50	O-O	Mainly water polluting. WP score is normalized to 100.

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73.	21	Dry cell battery (excluding manufacturing of electrodes) and assembling & charging of a lead battery on micro scale	30	--	30	15	--	15	10	55	O-O	Water and air polluting both.
74.	50	Pharmaceutical formulation and for R & D purpose (For sustained release/ extended release of drugs only and not for commercial purpose)	20	--	20	20	--	20	15	55	O-O	i. All sorts of pollution are generated. ii. R&D activities are to be shifted to Red category.
75.	78	Synthetic resins	20	-	20	20	-	20	15	55	R-O	All sorts of pollution are generated.
76.	79	Synthetic rubber excluding molding	20	-	20	20	-	20	15	55	R-O	i. Most synthetic rubber is created from two materials, styrene and butadiene. Both are currently obtained from petroleum. ii. Process is similar to a part of Petrochemical plants.
77.	9	Cashew nut processing	25	--	25	20	--	20	--	56	O-O	Normal water and air polluting.
78.	12	Coffee seed processing	25	--	25	20	--	20	--	56	O-O	Normal water & air polluting industry.
79.	57	Parboiled Rice Mills	25	-	25	20	-	20	-	56	R-O	i. Rice Mills are generating both air and water pollution. Waste-waters are having high strength in respect of BOD. ii. This is the normalized air & water pollution score for units having waste-water generation < 100 KLD and fuel consumption less than 12 MTD. iii. For units having waste-water generation > 100 KLD or fuel consumption > 12 MTD or both , the unit shall be classified as Red.

80.	29	Foam manufacturing	--	--	--	20	--	20	15	58	O-O	<p>i. Raw material is polyurethane, latex etc.</p> <p>ii. Emissions of VOCs and HAPs. CH₃Cl₂ and similar compounds as blowing agents.</p> <p>iii. Outdated raw materials and spoiled slots are discarded as HW.</p>
81.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Used Oil – As per specifications prescribed from time to time.	10	0	10	20	0	20	15	58.33	R-O	Mainly air polluting and hazardous waste generating industry. Air pollution & HW scores are normalized to 100
82.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Waste Oil ---As per specifications prescribed from time to time.	-	-	-	20	0	20	15	58.33	R-O	Mainly air polluting and hazardous waste generating industry. Air pollution & HW scores are normalized to 100.
83.	56	Producer gas plant using conventional up drift coal gasification (linked to rolling mills glass and ceramic industry refractories for dedicated fuel supply)	--	--	--	20	--	20	15	58.33	O-O	Mainly air polluting & tar (HW) generating. SO ₂ , CO, NO _x are generated. Tar is the by-product and utilized by other industries in co-processing.

Note :

- i. Under the column Revised Category, the full forms of the abbreviations are as follows :
- R-R means original category was Red and revised category is also Red
 - R-O means original category was Red and revised category is Orange
 - O-O means original category was Orange and revised category is also Orange
 - O-G means original category was Orange and revised category is Green
 - O-W means original category was Orange and revised category is White
 - G-O means original category was Green and revised category is Orange
 - G-G means original category was Green and revised category is also Green
 - G-W means original category was Green and revised category is White

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ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication / vague category. The overall details are as follows:

<i>Sl No .</i>	<i>Original Sl No.</i>	<i>Industry Sector</i>	<i>Original Category</i>	<i>Remarks</i>
1	24	<i>Excavation of sand from the river bed (excluding manual excavation)</i>	O	<i>Since such types of activities cause ecological disturbances, the instructions issued by the government from time to time be followed. To be categorized by MoEF&CC.</i>
2	39	<i>Infrastructure Development Project</i>	O	<i>Vast variety of such projects come under such category. This is to be decided by the concerned SPCB in line of EIA Notification , 2006.</i>
3	53	<i>Power press</i>	O	<i>Very vague term hence deleted. Such types of general engineering units have already been covered.</i>

Table G-4 : Final List of Green Category of Industrial Sectors

Sl. No.	Orgnl Sl. No.	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category	Remarks
1.	2	Aluminium utensils from aluminium circles by pressing only (dry mechanical operation)	--	--	--	10	--	10	--	25	G-G	Minor air pollution due to some fugitive PM emissions from buffing operations.
2.	6	Ayurvedic and homeopathic medicines (without boiler)	10	--	10	--	--	--	--	25	G-G	Small quantities of waste-waters are generated from washing operations.
3.	8	Bakery /confectionery /sweets products (with production capacity <1tpd (with gas or electrical oven)	10	--	10	--	--	--	--	25	G-G	Small quantities of waste-waters are generated from washing operations.
4.	6	Bi-axially oriented PP film along with metalizing operations	10	--	10	--	--	--	--	25	O-G	Mainly extrusion process involving Cooling water recirculation
5.	10	Biomass briquettes (sun drying) without using toxic hazardous wastes	--	--	--	10	--	10	--	25	G-G	Minor air pollution due to some fugitive PM emissions from pulverization / mixing operations.
6.	13	Blending of melamine resins & different powder, additives by physical mixing	--	--	--	10	--	10	--	25	G-G	Minor air pollution due to some fugitive PM emissions from pulverization / mixing operations.
7.	15	Brass and bell metal utensils manufacturing from circles(dry mechanical operation without re-rolling facility)	--	--	--	10	--	10	--	25	G-G	Minor air pollution due to some fugitive PM emissions from buffing operations.
8.	16	Candy	10	--	10	10	--	10	--	25	G-G	Small quantities of waste-water and minor

												PM emissions are generated.
9.	17	Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and without using boilers)	--	--	--	10	--	10	--	25	G-G	This score is valid with Small gas / electricity operated oven / furnace for making glue.
10.	18	Carpentry & wooden furniture manufacturing (excluding saw mill) with the help of electrical (motorized) machines such as electrical wood planner, steel saw cutting circular blade, etc.	--	--	--	10	--	10	--	25	G-G	Minor air pollution due to some fugitive PM emissions from cutting operations.
11.	19	Cement products (without using asbestos / boiler / steam curing) like pipe ,pillar, jafri, well ring, block/tiles etc.(should be done in closed covered shed to control fugitive emissions)	--	--	--	10	--	10	--	25	G-G	Minor air pollution due to some fugitive PM emissions from mixing operations.
12.	20	Ceramic colour manufacturing by mixing & blending only (not using boiler and wastewater recycling process)	--	--	--	10	--	10	--	25	G-G	Minor air pollution due to some fugitive PM emissions.
13.	11	Chilling plant, cold storage and ice making	10	--	10	--	--	--	--	25	O-G	Cooling water recirculation only.
14.	13	Coke briquetting (sun drying)	--	--	--	10	--	10	--	25	O-G	Mainly air polluting industry. Sources of air pollution (PM) are pulverizes and mixers. Air pollution score is normalized to 100.
15.	28	Cotton spinning and weaving (small scale)	--	--	--	10	--	10	--	25	G-G	Minor PM emissions from spinning process.
16.	17	Dal Mills	--	--	--	10	--	10	--	25	O-G	Some fugitive emissions of PM.

17.	29	Decoration of ceramic cups and plates by electric furnace	--	--	--	10	--	10	--	25	G-G	Fumes of enamels. Minor air pollution.
18.	19	Digital printing on PVC clothes	--	--	--	10	--	10	--	25	O-G	Minor emissions / odour generations are expected.
19.	25	Facility of handling, storage and transportation of food grains in bulk	--	--	--	10	--	10	--	25	O-G	Some fugitive emissions of PM during handling of grains.
20.	36	Flour mills (dry process)	--	--	--	10	--	10	--	25	G-G	Fugitive dust emissions.
21.	41	Glass , ceramic, earthen potteries, tile and tile manufacturing using electrical kiln or not involving fossil fuel kiln	--	--	--	10	--	10	--	25	G-G	Minor fugitive emissions only.
22.	34	Glue from starch (physical mixing) with gas / electrically operated oven /boiler.	--	--	--	10	--	10	--	25	O-G	Some fugitive emissions of PM during mixing of raw materials.
23.	42	Gold and silver smithy (purification with acid smelting operation and sulphuric acid polishing operation) (using less or equal to 1 litre of sulphuric acid/ nitric acid per month)	--	--	--	10	--	10	--	25	G-G	Minor fumes from cleaning process.
24.	36	Heat treatment with any of the new technology like ultrasound probe , induction hardening , ionization beam, gas carburizing etc.	10	--	10	10	--	10	--	25	O-G	<ul style="list-style-type: none"> • Cooling waters and minor heat fumes. • Finalization of categorization subject to field verification.
25.	46	Insulation and other coated papers (excluding paper or pipe manufacturing)	--	--	--	10	--	10	--	25	G-G	Minor fumes due to application of poly-urethane
26.	49	Leather foot wear and leather products (excluding tanning and hide processing except cottage scale)	--	--	--	10	--	10	--	25	G-G	Minor fumes due to use of adhesives / gums.

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27.	50	Lubricating oil, greases or petroleum based products (only blending at normal temperature)	--	--	--	10	--	10	--	25	G-G	Minor fumes at the time of transfers from one container to other.
28.	54	Manufacturing of pasted veneers using gas fired boiler or thermic fluid heater and by sun drying	--	--	--	10	--	10	--	25	G-G	1. Minor fumes due to application of gums / adhesives / pastes etc. 2. This score is valid only for gas fired boiler. 3. The units having coal fired boilers shall be categorized as Orange.
29.	59	Oil mill Ghani and extraction (no hydrogenation / refining)	10	--	10	--	--	--	--	25	G-G	Small quantities of floor washings & equipments washings are generated.
30.	48	Packing materials manufacturing from non asbestos fibre, vegetable fibre yarn	--	--	--	10	--	10	--	25	O-G	Some fugitive emissions of PM are expected.
31.	65	Phenyl/toilet cleaner formulation and bottling	--	--	--	10	--	10	--	25	G-G	Minor fumes of VOCs in the work zone
32.	67	Polythene and plastic processed products manufacturing (virgin plastic)	10	--	10	10	--	10	--	25	G-G	Cooling water & emissions due to mixing of raw materials.
33.	68	Poultry, Hatchery and Piggery	--	--	--	10	--	10	--	25	G-G	Obnoxious odour containing H ₂ S, CH ₄ etc. and fugitive PM emissions
34.	69	Power looms (without dye and bleaching)	--	--	--	10	--	10	--	25	G-G	Minor emissions of PM.
35.	71	Puffed rice (muri) (using gas or electrical heating system)	--	--	--	10	--	10	--	25	G-G	Minor emissions of PM.
36.	57	Pulverization of bamboo and scrap wood	--	--	--	10	--	10	--	25	O-G	Some fugitive emissions of PM are expected.
37.	72	Ready mix cement concrete	--	--	--	10	--	10	--	25	G-G	PM emissions.
38.	73	Reprocessing of waste cotton	--	--	--	10	--	10	--	25	G-G	PM emissions.
39.	60	Rice mill (Rice hullers only)	--	--	--	10	--	10	--	25	O-G	PM emissions are generated. Mainly air

													polluting. AP score is normalized to 100
40.	62	Rolling mill (gas fired) and cold rolling mill	10	--	10	10	--	10	--	25	O-G		Mainly air polluting. AP score is normalized to 100
41.	75	Rubber goods industry (with gas operated baby boiler)	--	--	--	10	--	10	--	25	G-G		Some PM emissions and obnoxious odour.
42.	63	Saw mills	--	--	--	10	--	10	--	25	O-G		Mainly air polluting. PM and noise are generated.
43.	77	Soap manufacturing (hand made without steam boiling / boiler)	10	--	10	--	--	--	--	25	G-G		Small quantities of waste-water are generated.
44.	80	Spice grinding (upto-20 HP motor)	--	--	--	10	--	10	--	25	G-G		Small quantities of fugitive emissions of raw materials.
45.	66	Spice grinding (>20 hp motor)	--	--	--	10	--	10	--	25	O-G		Mainly air polluting. Fugitive emissions of PM.
46.	81	Steel furniture without spray painting	--	--	--	10	--	10	--	25	G-G		Obnoxious gases from welding as well as noise pollution.
47.	82	Steeping and processing of grains	10	--	10	--	--	--	--	25	G-G		Washing waters are generated.
48.	86	Tyres and tube retreating (without boilers)	--	--	--	10	--	10	--	25	G-G		Due to applications of binding gum / adhesives / cement, some obnoxious fumes may generate.
49.	22	Chilling plant and ice making without using ammonia	12	--	12	--	--	--	--	30	G-G		Cooling water and brine water circuits. Spillages / blow down may take place
50.	26	CO2 recovery	12	--	12	--	--	--	--	30	G-G		Normal water pollution from scrubbing action
51.	32	Distilled water (without boiler) with electricity as source of heat	12	--	12	--	--	--	--	30	G-G		TDS as distillation residues

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52.	45	Hotels (up to 20 rooms and without boilers)	12	--	12	--	--	--	--	30	G-G	This score is valid for hotels having overall waste-water generation less than 10 KLD.
53.	53	Manufacturing of optical lenses (using electrical furnace)	12	--	12	--	--	--	--	30	G-G	Small quantities of waste-waters containing TDS, SS are generated.
54.	58	Mineralized water	12	--	12	--	--	--	--	30	G-G	RO Rejects.
55.	68	Tamarind powder manufacturing	12	--	12	15	--	15	--	33.75	O-G	<ul style="list-style-type: none"> Dried tamarind fruits - cleaned and after soaking them in water they are boiled in steam jacketed kettle for about 40-45 minutes. Then pulp is extracted in pulper and dried in drum type drier and on cooling, the final product is packed. Generates small quantities of waste waters and air emissions. Joint score is normalized to 100.
56.	15	Cutting, sizing and polishing of marble stone	15	--	15	--	--	--	--	37.5	O-G	Mainly water polluting . Water pollution score is normalized to 100.
57.	22	Emery powder (fine dust of sand) manufacturing	--	--	--	15	--	15	--	37.5	O-G	Air polluting. PM emissions take place during various stages of grindings of naturally occurring minerals.
58.	25	Flyash export, transport & disposal facilities	-	-	-	15	-	15	-	37.5	R-G	<ul style="list-style-type: none"> This is mainly air polluting activity. This is the normalized score based on air pollution.
59.	48	Mineral stack yard / Railway sidings	15	-	15	15	-	15	-	37.5	R-G	<ul style="list-style-type: none"> Mainly air pollution due to loading, unloading, storage and transportation of the minerals.

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													<ul style="list-style-type: none"> Waste-water generation mainly during rains only.
60.	54	Oil and gas transportation pipeline	-	-	-	10	5	15	-	37.5	R-G	<ul style="list-style-type: none"> Contains small gas based power plants up-to 5 MWs. Air pollution score is normalized to 100. In case , if these power plants are bigger / liquid fuel / oil based, scores will be calculated accordingly. 	
61.	64	Seasoning of wood in steam heated chamber	--	--	--	15	--	15	--	37.5	O-G	<p>Air pollution due to use boiler for supply of steam. Air pollution score is normalized to 100.</p>	
62.	84	Synthetic detergent formulation	--	--	--	15	--	15	--	37.5	G-G	<ul style="list-style-type: none"> This score is valid for the industries which are not manufacturing LABSA. It is procured from outside. Small quantities of emissions are generated from mini boiler. Air pollution score is normalized to 100. 	
63.	69	Tea processing (with boiler)	--	--	--	15	--	15	--	37.5	O-G	<p>With boiler, it is an orange category industry. Without boiler, it will be green category industry.</p>	

Note :

- i. Under the column Revised Category, the full forms of the abbreviations are as follows :
- R-R means original category was Red and revised category is also Red
 - R-O means original category was Red and revised category is Orange
 - O-O means original category was Orange and revised category is also Orange
 - O-G means original category was Orange and revised category is Green
 - O-W means original category was Orange and revised category is White
 - G-O means original category was Green and revised category is Orange
 - G-G means original category was Green and revised category is also Green
 - G-W means original category was Green and revised category is White
- ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication. The overall details are as follows :

Sl No .	Origin al Sl No.	Industry Sector	Original Categor y	Remarks
1	47	Jobbing and Machining	G	Vague category to be deleted, as such activities have already been covered in other categories.
2	66	Reel manufacturing	G	Already covered in other categories. Hence, deleted
3	1	Assembling of acid lead batteries (up to 10 batteries per day excluding lead plate casting)	G	Already covered in Orange category. Hence, deleted
4	5	Automobile fuel outlets (only dispensing)	G	Minor air pollution due to some fugitive emissions during fuel filling operations. May be exempted from the purview of Consent management.
5	30	Diesel generator sets (15 KVA to 1 MVA)	G	<ul style="list-style-type: none"> Normal operation – 12 hrs a day. Consumption of diesel = 1680 litres for 1 MVA DG set at full load @ 0.21 litres / KVA / hr. Stand-alone DG Sets having total capacity 1 MVA or less and equipped with acoustic enclosures alongwith adequate stack height may be exempted from the purview of Consent management. Higher capacity DG sets have already been covered under Red / Orange categories .

Table G-5: Final List of White Category of Industries

Sl. No.	Orgnl Sl. No.	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category
1.	3	Assembly of air coolers /conditioners ,repairing and servicing	--	--	--	--	--	--	--	--	G-W
2.	4	Assembly of bicycles ,baby carriages and other small non motorizing vehicles	--	--	--	--	--	--	--	--	G-W
3.	7	Bailing (hydraulic press)of waste papers	--	--	--	--	--	--	--	--	G-W
4.	9	Bio fertilizer and bio-pesticides without using inorganic chemicals	--	--	--	--	--	--	--	--	G-W
5.	11	Biscuits trays etc from rolled PVC sheet (using automatic vacuum forming machines)	--	--	--	--	--	--	--	--	G-W
6.	12	Blending and packing of tea	--	--	--	--	--	--	--	--	G-W
7.	14	Block making of printing without foundry (excluding wooden block making)	--	--	--	--	--	--	--	--	G-W
8.	21	Chalk making from plaster of Paris (only casting without boilers etc. (sun drying / electrical oven)	--	--	--	--	--	--	--	--	G-W
9.	25	Compressed oxygen gas from crude liquid oxygen (without use of any solvents and by maintaining pressure & temperature only for separation of other gases)	--	--	--	--	--	--	--	--	G-W
10.	27	Cotton and woolen hosiers making (Dry process only without any dyeing / washing operation)	--	--	--	--	--	--	--	--	G-W
11.	31	Diesel pump repairing and servicing (complete mechanical dry process)	--	--	--	--	--	--	--	--	G-W
12.	33	Electric lamp (bulb) and CFL manufacturing by assembling only	--	--	--	--	--	--	--	--	G-W

13.	34	Electrical and electronic item assembling (completely dry process)	--	--	--	--	--	--	--	--	G-W
14.	23	Engineering and fabrication units (dry process without any heat treatment / metal surface finishing operations / painting)	--	--	--	--	--	--	--	--	O-W
15.	35	Flavoured betel nuts production/ grinding (completely dry mechanical operations)	--	--	--	--	--	--	--	--	G-W
16.	37	Fly ash bricks/ block manufacturing	--	--	--	--	--	--	--	--	G-W
17.	38	Fountain pen manufacturing by assembling only	--	--	--	--	--	--	--	--	G-W
18.	39	Glass ampules and vials making from glass tubes	--	--	--	--	--	--	--	--	G-W
19.	40	Glass putty and sealant (by mixing with machine only)	--	--	--	--	--	--	--	--	G-W
20.	43	Ground nut decorticating	--	--	--	--	--	--	--	--	G-W
21.	44	Handloom/ carpet weaving (without dying and bleaching operation)	--	--	--	--	--	--	--	--	G-W
22.	48	Leather cutting and stitching (more than 10 machine and using motor)	--	--	--	--	--	--	--	--	G-W
23.	51	Manufacturing of coir items from coconut husks	--	--	--	--	--	--	--	--	G-W
24.	52	Manufacturing of metal caps containers etc	--	--	--	--	--	--	--	--	G-W
25.	55	Manufacturing of shoe brush and wire brush	--	--	--	--	--	--	--	--	G-W
26.	57	Medical oxygen	--	--	--	--	--	--	--	--	G-W
27.	60	Organic and inorganic nutrients (by physical mixing)	--	--	--	--	--	--	--	--	G-W
28.	61	Organic manure (manual mixing)	--	--	--	--	--	--	--	--	G-W
29.	63	Packing of powdered milk	--	--	--	--	--	--	--	--	G-W
30.	64	Paper pins and u clips	--	--	--	--	--	--	--	--	G-W
31.	58	Repairing of electric motors and generators (dry mechanical process)	--	--	--	--	--	--	--	--	O-W
32.	74	Rope (plastic and cotton)	--	--	--	--	--	--	--	--	G-W

33.	76	Scientific and mathematical instrument manufacturing	--	--	--	--	--	--	--	--	G-W
34.	78	Solar module non conventional energy apparatus manufacturing unit	--	--	--	--	--	--	--	--	G-W
35.	79	Solar power generation through solar photovoltaic cell, wind power and mini hydel power (less than 25 MW)	--	--	--	--	--	--	--	--	G-W
36.	83	Surgical and medical products assembling only (not involving effluent / emission generating processes)	--	--	--	--	--	--	--	--	G-W

Note : Under the column Revised Category, the full forms of the abbreviations are as follows :

- a. R-R means original category was Red and revised category is also Red
- b. R-O means original category was Red and revised category is Orange
- c. O-O means original category was Orange and revised category is also Orange
- d. O-G means original category was Orange and revised category is Green
- e. O-W means original category was Orange and revised category is White
- f. G-O means original category was Green and revised category is Orange
- g. G-G means original category was Green and revised category is also Green
- h. G-W means original category was Green and revised category is White





केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
(पर्यावरण एवं वन मंत्रालय, भारत सरकार)
(MINISTRY OF ENVIRONMENT & FORESTS, GOVT. OF INDIA)

No. B-29012/ESS/CPA/2015-16

19.08.2015

Sub: "Harmonization of Classification of industries under Red / Orange / Green / White Categories".

During the Conference of the Environment Ministers of States held in New Delhi during April 06-07, 2015, it was resolved to adopt pollution potential criteria for categorization of Red, Orange & Green categories of industries and that a Committee be constituted with State representatives. Further, in the 59th Conference of Chairmen & Member Secretaries of Pollution Control Boards/PCCs held in New Delhi on April 08, 2015, it was agreed to constitute a Committee to look into categorization system of industries based on their respective pollution potential index.

2. Accordingly, a Committee comprising the Chairmen of CPCB, APPCB, TNPCB, MPPCB, MPCB, PPCB, WBPCB and MS, CPCB was constituted vide CPCB OM dated 23.04.2015 to review & classify industrial sectors into different categories based on criteria of respective pollution potential indices.
3. The existing Red (85 sectors) , Orange (73 sectors) and Green (86 sectors) industrial sectors have been assessed as per the proposed formula by a group of Scientists from CPCB . For this purpose , concerned Engineers / Scientists from the Member SPCBs of the Committee were also involved & consulted during May28-29, 2015.
4. After careful examination and consideration of the suggestions of concerned stake-holders the "Draft Document on Revised Concept of Categorization of Industrial Sectors " is prepared by the Committee .

In this context, the Undersigned is directed to forward a copy of the " Draft Document on Revised Concept of Categorization of Industrial Sectors to all the SPCBs, PCCs and concerned Ministries for their comments. Accordingly, the same is enclosed herewith and all the SPCBs, PCCs and concerned Ministries are, hereby requested to provide their comments by 04.09.2015. The comments may kindly be sent through hard copy as well as soft copy at e-mail: nkgupta.cpcb@nic.in , nkgpcb@hotmail.com .

Encl : As above

[N.K. Gupta]
Incharge - ESS

To:

1. All the State Pollution Control Boards / Pollution Control Committees
2. The Secretary, Ministry of Micro Small and Medium Enterprises, New Delhi
3. The Secretary, Ministry of Heavy Industries & Public Enterprises, New Delhi
4. The Advisor & Incharge , CP Division, MoEFCC, New Delhi
5. CPCB Website

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

'Parivesh Bhawan', East Arjun Nagar, Delhi - 110032

दूरभाष / Tel. : 43102030, फैक्स / Fax : 22305793, 22307078, 22307079, 22301932, 22304948

ई-मेल / e-mail : cpcb@nic.in वेबसाइट / Website : www.cpcb.nic.in

Regional Office U.P. Pollution Control Board, Ghaziabad

Analysis Report of Ground Water Samples

Collected by - Dhruv Dev Verma (L.A.)

Sample Date - 01-02-2025

S.No.	Sampling Point	pH	Colour	Odour	Cond. (μS /cm)	T.D.S (mg/l)	Total Hardness (as CaCO_3) (mg/l)	Ca (as Ca^{2+}) (mg/l)	Mg (as Mg^{2+}) (mg/l)
1.	Sbri Shanti Digital, Arya Nagar, Ghz.	6.45	Colorless	Odorless	3640	2360	756.0	280.0	13.44
2.	Swami Vivekanand, Arya Nagar, Ghz.	7.04	Colorless	Odorless	1278	831	370.0	104.8	25.92
3.	Royal R.P Trading, Arya Nagar, Ghz.	7.37	Colorless	Odorless	1967	1278	180.0	45.6	15.84
4.	80 Futta Road, Arya Nagar, Ghz.	7.42	Colorless	Odorless	1963	1276	178.0	44.0	16.32

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JRF

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[Signature]
ASO

Regional Office, U.P. Pollution Control Board, Ghaziabad.

Analysis Report of Indrapuri Drain, Loni, Ghaziabad.

S.No	Name of Sampling point	Date	pH	Color	B.O.D mg/L	C.O.D mg/L	T.S.S mg/L	Total coliform MPN/100 ml	Fecal coliform MPN/100 ml
1	INDRAPURI DRAIN	07.01.2025	7.58	Turbid	78.0	232.0	174.0	58X10 ⁵	43X10 ⁵
		16.01.2025	7.66	Turbid	72.0	228.0	168.0	47X10 ⁵	40X10 ⁵
		21.01.2025	7.40	Turbid	75.0	234.0	172.0	48X10 ⁵	33X10 ⁵
		28.01.2025	7.55	Turbid	72.0	198.0	168.0	54X10 ⁵	35X10 ⁵

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Sr. No.	Sr. No. as per List	NAME	Address	MOBILE_NO	Date of Inspection	Name of representative	Status of operation	Nature of unit	Raw Material	Product	Water consumption Approx (KLD)	Effluent Quantity Approx (KLD)	Discharge of Domestic & Industrial Effluent	Status of Consent to Operate
1	8	DILSHAD HUSSIAN	BEHETA HAZIPUR LONE GZB (7011062930) LONI UP IND	9350803177	22.03.2025	Shri Amit	Operational	Textile	Readymade Garments	Readymade garments Dyeing and washing	Domestic-1.0 Industrial-20.0	Domestic-0.6 Industrial-14.0	Indirapuri Drain	No
2	29	Ms Bansal Khal Bhadar	PLOT NO A-6 & A-15 ROOP NAGAR LONI LONI UP IND	9718970473	25.03.2025	Shri Pramod	Operational	Textile	Readymade Garments	Readymade garments Dyeing and washing	Domestic-1.0 Industrial-5.0	Domestic-0.8 Industrial-3.0	Indirapuri Drain	No
3	42	M/SSURBHI INTERNATIONAL (PROP SMT SANJANA BHURANI)	PLOT N016A KH N01477/S ROOP NAGAR INDUSTRIAL AREA LONI GZB { 9810661101 I Loni UP-2011021ND	9313209456	25.03.2025	Shri Parveen	Operational	Textile	Readymade Garments	Dyeing and washing of Readymade garments	Domestic-1.0 Industrial-5.0	Domestic-0.8 Industrial-3.0	Indirapuri Drain	No
4	44	M/S NIDHI ENTERPRISES (PROP SH SONU GUPTA)	PLOT N023 B KH NO 214 SE 219 ROOP NAGAR INDUSTRIAL AREA LONI GZB (9311891029 J Loni UP-201102 INO	9810430622	25.03.2025	Shri Sonu	Operational	Textile	Readymade Garments	Dyeing and washing of Readymade garments	Domestic-1.0 Industrial-5.0	Domestic-0.8 Industrial-3.0	Indirapuri Drain	No
5	50	M/S HEERA PRINTS	C/O SHREE GHAASI RAM A. 43 ROOP NAGAR IND AREA LONI (9818309B88) LONI UP	9999207050	19.03.2025	Shri Kishan Kumar	Operational	Textile	Readymade Garments	Dyeing and washing of Readymade garments	Domestic-1.0 Industrial-5.0	Domestic-0.8 Industrial-3.0	Industrial effluent discharge through ETP to Indirapuri Drain	Yes 31.12.20 20
6	51	NITI SALES CORPORATIO	PROP SMT SARITA JAIN PLOT NO as A ROOP NAG (9717398800) LONI UP IND	9570553269	19.03.2025	Shri Sakil	Operational	Textile	Readymade Garments	Dyeing and washing of Readymade garments	Domestic-1.0 Industrial-5.0	Domestic-0.8 Industrial-3.0	Indirapuri Drain	No
7	81	M/S URBAN JEANS (PROP SH SHAKIR KHAN)	PLOT N029 ROOP NAGAR INDUSTRIAL AREA LONI GZB (8076226454) Loni UP-201102IND	8076226454	24.03.2025	Shri Ajay	Operational	Textile	Readymade Garments	Readymade garments Dyeing and washing	Domestic-1.0 Industrial-10.0	Domestic-0.3 Industrial-8.0	Indirapuri Drain	No
8	105	M/SSHARMA ENTERPRISES (PROP SMT AMARWATI SHARMA)	PLOT NO 18 KH NO 22S (ROOP NAHAR INDUS AREA LONI GZB (9873287676) Loni UP-201102 IND	9625723768	24.03.2025	Shri Lokesh	Operational	Textile	Readymade Garments	Dyeing and Washing of Readymade Garments	Domestic-1.0 Industrial-25.0	Domestic-0.6 Industrial-23.0	Indirapuri Drain	No

Sr. No.	Sr. No. as per List	NAME	Address	MOBILE_NO	Date of Inspection	Name of representative	Status of operation	Nature of unit	Raw Material	Product	Water consumption Approx (KLD)	Effluent Quantity Approx (KLD)	Discharge of Domestic & industrial Effluent	Status of Consent to Operate
9	122	M/S WASIM KHAN (PROP SH WASIM KHAN)	PLOT N021 & 22 KA BHAG KH N0225 ME ROOP NAGAR INDUSTRIAL STATE VILLAGE DHAROTI KHURD LONI GZB (9313767092) Loni UP-201102 IND	8218334230	24.03.2025	Shri Fazan	Operational	Textile	Readymade Garments	Dyeing and Washing of Readymade Garments	Domestic-2.0 Industrial-25.0	Domestic-1.0 Industrial-21.0	Indirapuri Drain	No
10	165	M/SGOGAJI ENTERPRISE	PLOT NO C-1 KHNO 96/5 ARYA NAGAR Loni UP-201102 IND	9350555842	20.03.2025	Shri Pramod Kumar	Operational	Textile	Readymade Garments	Washing of Readymade Garments	Domestic-1.0 Industrial-10.0	Domestic-0.6 Industrial-6.0	Industrial effluent discharge through ETP to Indirapuri Drain	Yes 31.03.20 21
11	240	SH RANGOTSAV	PLOT NO 88 ARYA NAGAR (8368128285) IND AREA GZB Loni UP-201102 IND	9350484459	23.03.2025	Shri Kishan Gopal	Operational	Textile	Cloth	Dying and screen printing of cloths	Domestic-2.0 Industrial-10.0	Domestic-1.0 Industrial-8.0	Industrial effluent discharge through ETP to Indirapuri Drain	Yes 31.12.20 23



क्षेत्रीय कार्यालय—उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद

Regional Office, U.P. Pollution Control Board, Ghaziabad

Website- www.uppcb.com, e-mail: roghaziabad@uppcb.in

संदर्भ संख्या : 2729 / A.C.T-236 / 2024

दिनांक 28/03/2025

एनजीटी प्रकरण / महत्वपूर्ण

सेवा में,

मुख्य अभियंता,
पश्चिमांचल विद्युत वितरण निगम लि०,
राजनगर गाजियाबाद।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली मे योजित ओ०ए० संख्या 1253 / 2024 (आई०ए० संख्या 527 / 2024) Residents Welfare Association Prem Nagar(Regd.) Versus State of UP & Ors. मे पारित आदेश दिनांक 24.10.2024 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अवगत हो कि Residents Welfare Association Prem Nagar(Regd.) लोनी, गाजियाबाद द्वारा वार्ड संख्या 35, नगर पालिका परिषद, लोनी, गाजियाबाद मे अवैध रूप से संचालित डाईंग एवं केमिकल इकाईयों से हो रहे जल एवं वायु प्रदूषण के विरुद्ध ओरिजनल एप्लीकेशन मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली के समक्ष योजित की गयी है। मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा दिनांक 24.10.2024 को पारित आदेश के मुख्य अंश निम्नवत है:-

“.....6. Having regard to the nature of the allegation, we also deem it proper to form a Joint Committee comprising of representatives of the Member Secretary, CPCB, Member Secretary, UP PCB, Municipal Corporation, Ghaziabad and District Magistrate, Ghaziabad. District Magistrate, Ghaziabad will act as the Nodal Officer for coordination and compliance in the joint committee. The Committee will visit the site, ascertain the truthfulness of the allegations, the number and details of the dying units unauthorizedly operating in the area concerned and the nature and extent of air and water pollution which they are causing and submit the report before the Tribunal within eight weeks.....”

अवगत हो कि आवासीय क्षेत्रों मे स्थापित/संचालित अवैध इकाईयों के विद्युत विच्छेदन किये जाने के सम्बन्ध मे समय-समय पर मा० न्यायालय एवं शासन स्तर से भी निर्देशित किया गया है। मा० उच्च न्यायालय, इलाहाबाद के आदेश के अनुपालन में मुख्य सचिव महोदय द्वारा अपने पत्रांक सी०एस०-89(1)/9-आ-3-2003-62रिट/2003 (छायाप्रति संलग्न) द्वारा आवास आयुक्त महोदय, उ०प्र० आवास एवं विकास परिषद, लखनऊ, उपाध्यक्ष महोदय, समस्त विकास प्राधिकरण, उ०प्र० नियत प्राधिकारी, समस्त विनियमित क्षेत्र व्यावसायिक गतिविधियों पर रोक लगाये जाने हेतु निर्देश दिये गये हैं। मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा भी M/s. Hindon River Resorts Pvt. Ltd. & Anr. Versus Ghaziabad Development Authority & Ors. मे पारित आदेश दिनांक 29.09.2020 (छायाप्रति संलग्न) मे निम्न आदेश पारित किये गये है:-

“.....At times the STP influent is not following the COD norms. The STPs have not been designed for controlling the COD parameters. UPPCB has to ensure that the registered industries in the industrial areas are complying with the COD norms. In fact there should be insistence on installing OCEMS in the registered industrial areas. At the same time, Nagar Nigam should ensure that there are no illegal industries operating in the residential areas. They need to be immediately closed and their electric connections need

to be disconnected. Instructions to this effect need to be given to Nagar Nigam and UP Power Corporation to ensure that there are no industries operational in residential areas....."

अग्रतर अध्यक्ष, उ०प्र० पावर कार्पोरेशन लि० द्वारा भी अपने पत्र दिनांक 02.11.2020 (छायाप्रति संलग्न) द्वारा औद्योगिक प्रदूषण पर प्रभावी नियंत्रण किये जाने हेतु निम्न आदेश पारित किये गये हैं:-

1. रेड एवं ऑरिज इण्डस्ट्री सेक्टर-टाइप हेतु प्राप्त अस्थाई विद्युत संयोजन के आवेदनों पर उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा उद्योग की स्थापनार्थ सहमति प्रपत्र के बिना अस्थाई संयोजन निर्गत न किया जाये।
2. रेड एवं ऑरिज इण्डस्ट्री सेक्टर टाइप हेतु प्राप्त स्थाई विद्युत संयोजन के आवेदनों पर उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा उद्योग की संचालनार्थ सहमति प्रपत्र के बिना स्थाई संयोजन निर्गत न किया जाये।

अतः आवेदक द्वारा ओरिजनल एप्लीकेशन के साथ कुल 286 उद्योगों की सूची संलग्न की गयी है। मा० अधिकरण द्वारा पारित आदेश के अनुपालन में संयुक्त समिति द्वारा 111 उद्योगों स्थलीय निरीक्षण किया गया, जिसमें से पाया गया कि 11 डाईग/वाशिंग एवं 01 इलेक्ट्रोप्लेटिंग जल प्रदूषणकारी इकाईयां अवैध रूप से संचालित की जा रही है। इन इकाईयों द्वारा औद्योगिक उत्प्रवाह के शुद्धिकरण हेतु उत्प्रवाह शुद्धिकरण संयंत्र की स्थापना नहीं की गयी है और न ही उ०प्र० प्रदूषण नियंत्रण बोर्ड से अनापत्ति प्रमाण पत्र/सहमति जल एवं वायु प्राप्त की गयी है, जिनका विद्युत विभाग द्वारा विद्युत संयोजन निर्गत है। अग्रतर 11 डाईग/वाशिंग एवं 01 इलेक्ट्रोप्लेटिंग जल प्रदूषणकारी इकाईयां की सूची संलग्नकर इस अनुरोध के साथ प्रेषित कि M/s. Hindon River Resorts Pvt. Ltd. & Anr. Versus Ghaziabad Development Authority & Ors. में पारित आदेश दिनांक 29.09.2020 के अनुक्रम में अवैध रूप से संचालित इकाईयां (उ०प्र० प्रदूषण नियंत्रण बोर्ड से संचालनार्थ सहमति जल एवं वायु प्राप्त नहीं है) का विद्युत संयोजन विच्छेदित कराया जाना सुनिश्चित करे तथा कृत कार्यवाही से अद्योहस्ताक्षरी को अवगत कराये, जिससे कि तथ्यात्मक आख्या मा० अधिकरण के समक्ष प्रस्तुत की जा सके। अग्रतर दिनांक 02.04.2025 को प्रश्नगत प्रकरण मा० अधिकरण के समक्ष सुनवाई हेतु पुनः सूचीबद्ध है।

संलग्नक:उपरोक्तानुसार।

भवदीय

(विकास मिश्र)
क्षेत्रीय अधिकारी

प्रतिलिपि:-

1. जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित।
2. अपर जिलाधिकारी (वि०/रा०), गाजियाबाद को सादर सूचनार्थ प्रेषित।
3. मुख्य पर्यावरण अधिकारी (वृत्त-1), उ०प्र० प्रदूषण नियंत्रण बोर्ड को सादर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : आई०एन०एस०-2, सेक्टर-16, वसुन्धरा, गाजियाबाद-201012 फोन-0120-4160108
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ 226010